

NATIONAL COMPANY LAW TRIBUNAL

DAILY WISE OBJECTION LIST DATED 22.03.2023 to 27.03.2023

Sr No.	Date Of Filing	Case Type	Dairy No.	MAIN CASE NO	MATTER NAME	SECTION	DATE OF SCRUTINY	COMMENTS	FILED BY
1	12/9/2022	Company Petition IB (IBC)	710102074462022		GAGAN FIBRES PRIVATE LIMITED VS INNOVATIVE TEXTILES LIMITED	IBC Under Sec 9	24/03/2023	page:21-22, 26, 29, 32, 35, 38, 44-47, 51, 53, 56, 58, 60, 61, 63, 67, 69, 72, 77, 79, 82, 84, 86, 91, 94, 96, 121-122, 127-128, 139, 155, 164, 175, 186-187, 216-217, 249-251, 261-263, 272-273, 287-288, 347-348, 358, 363, 372, 375, 377, 379, 383, 390-395, 399, 401, 403, 404, 406, 409 ,410 434-438, not clear,	Niharika Sohal
2	14/12/2022	Company Petition (Companies Act)	710102103212022		VEENA GARG VS VEKAS KUMAR GARG RESOLUTION PROFESSIONAL NINEX DEVELOPERS LTD	Application under any other provisions	27/03/2023	Wrong section select, fees missed of sections 168, MoA missed	Sumit Sinha
3	16/12/2022	Company Petition IB (IBC)	710102104092022		SHREE SAI RENT-A-CAR PRIVATE LIMITED VS GO AIRLINES (INDIA) LIMITED	IBC Under Sec 9	24/03/2023	volume wise index missed, counsel details missed in index and memo of parties, page 9 registered address of corporate debtor wrong, page:44, 114, 136, 137, 145, 244, 301, 428, not clear, page:60cut, client sign missed with stamp on vakalatnama, etc	DEVEN DWARKADAS
4	2/2/2023	Company Petition IB (IBC)	710102012642023		ARTISAN SPIRITS PRIVATE LIMITED VS INDOSPIRIT DISTRIBUTION LIMITED	IBC Under Sec 9	27/03/2023	5rs welfare missed in main pdf, ,etc (objection page are replace in original pdf and remove other extra documents)or contact to registry,etc	DHARMESH KOTADIA
5	14/02/2023	Company Petition IB (IBC)	710102015912023		ANITHA NIRANJAN VS CIM GLOBAL INDIA PVT LTD	IBC Under Sec 9	24/03/2023	10rs court fee has been misplaced paste on blank side of vakalatnama, etc	SAINATH D M
6	9/2/2023	CP(AA) Merger and Amalgamation(Comp anies Act)	710102014672023		MANAK BUILDCON PROJECTS PRIVATE LIMITED VS CIM GLOBAL INDIA PVT LTD	Sec. 230-232 - Second Motion	22/03/2023	Wrong section select	Mukun Arora

7	20/02/2023	Company Petition IB (IBC)	710102017472023		SONY PICTURES NETWORKS INDIA PVT. LTD. VS ORTEL COMMUNICATIONS LTD.	Sec 60(5)	27/03/2023	page number 157,178, 188, 189, not clear page double page numbering and case type and section wrong please contact to registry main case not link	KUNAL TANDON
8	21/02/2023	Company Petition IB (IBC)	710102018052023		ANURADHA JAIN VS ORTEL COMMUNICATIONS LTD.	Section 94(1)	27/03/2023	pgs not clear 162,176 -179, not clear, 1rs court fees has been misplaced (paste on blank side of vakaltnama,etc)contact to registry,	RISHI
9	21/02/2023	Company Petition IB (IBC)	710102018022023		KAILASH CHAND JAIN VS ORTEL COMMUNICATIONS LTD.	Section 94(1)	27/03/2023	page: 184,201, not clear, 1rs court fees has been misplaced (paste on blank side of vakaltnama,etc)contact to registry,	RISHI
10	21/02/2023	Company Petition IB (IBC)	710102018062023		MANISH BHASKAR VS ORTEL COMMUNICATIONS LTD.	Section 94(1)	27/03/2023	page: 184,201, not clear, 1rs court fees has been misplaced (paste on blank side of vakaltnama,etc)contact to registry, 109 blank	RISHI
11	21/02/2023	Company Petition IB (IBC)	710102017982023		RANI JAIN VS ORTEL COMMUNICATIONS LTD.	Section 94(1)	27/03/2023	page: 39-40, 114-123, 151,161 , not clear, 2rs court fees has been misplaced (paste on blank side of vakaltnama,etc)	RISHI
12	21/02/2023	Company Petition IB (IBC)	710102018082023		GUPTA SHUTTERING STORE VS SIKKA INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	22/03/2023	page:209, 210, not clear,	Gursat
13	21/02/2023	Company Petition IB (IBC)	710102018002023		SURESH KUMAR JAIN VS SIKKA INFRASTRUCTURE PRIVATE LIMITED	Section 94(1)	27/03/2023	Sign missed in every pgs of petition, pgs not clear 174 - 185, 210, 25rs welfare 1rs court fees has been misplaced (paste on blank side of vakaltnama,etc)contact to registry,	RISHI
14	28/02/2023	Company Petition IB (IBC)	710102019972023		CREATIVE CAPITAL SERVICES LIMITED VS ALKA GOYAL	Section 95(1)	24/03/2023	page;37, 42, 44, 46, 50, 89, not clear, 25rs advocate welfare missed, advocate welfare and court fee has been misplaced (advocate welfare and court fee paste on blank side of vakalatnama, etc)	Mohinder Singh

15	2/3/2023	Company Petition IB (IBC)	710102020492023		M/S MOHINDER AGENCIES VS M/S SKYLARK CABLES & CORDS PRIVATE LIMITED	IBC Under Sec 9	22/03/2023	page:37-38 , 40, 48-49, not clear, etc	SHANKARI MISHRA
16	2/3/2023	Company Petition IB (IBC)	710102020642023		ADEPT REAL ESTATE DEVELOPERS PRIVATELIMITED VS M/S SKYLARK CABLES & CORDS PRIVATE LIMITED	IBC Section 59	24/03/2023	brief of synopsis missed, all petition pages are dim. Upload in higher resolution ,etc	SANJAY AGARWAL
17	2/3/2023	Company Appeal(Companies Act)	710102020662023		ADEPT REAL ESTATE DEVELOPERS PRIVATELIMITED VS M/S SKYLARK CABLES & CORDS PRIVATE LIMITED	Sec 252 (3)	24/03/2023	Wrong serial no after pg no 201	Himanshu
18	1/3/2023	Company Petition IB (IBC)	710102020322023		PRITHIPAL SINGH GULATI VS ALLAHABAD BANK (ALLAHABAD BANK MERGED WITH INDIAN BANK)	Section 94(1)	27/03/2023	page:89 page numbering wrong, page 90 blank, vakalatnama missed,etc	SANGEETA BOHRA
19	4/3/2023	Company Petition IB (IBC)	710102021292023		MARIUS RISK MANAGEMENT PRIVATE LIMITED VS REGISTRAR OF COMPANIES	IBC Section 59	27/03/2023	page:54-55, 80-96, 97-101, not clear,	Komal
20	4/3/2023	Company Petition IB (IBC)	710102021132023		MR. SATYABRATA MITRA & ORS. VS EARTH TOWNE INFRASTRUCTURES PRIVATELIMITED	IBC under Sec 7	22/03/2023	page:81 repeat, page:84-85 notary missed, page:94 affidavit not verified, page:103 double pageses, page:132 notary date missed, page:139 cut, page:141 affidavit not verified, page:150 affidavit not verified, page:151-152 notary stamp missed, page:174 hindi translatation, page:188-189 cut and estamp missed, estamp duty missed with page 199, page:203 notary date missed, page:205 noarty date wrong,page:215 notary date missed	Shaurya Shyam
21	4/3/2023	Company Petition IB (IBC)	710102021142023		M/S LAXMI IRON SYNDICATE VS GSBA BUILDERS PRIVATE LIMITED	IBC Under Sec 9	23/03/2023	E stamp &&& affidavit dates are mismatched	SOHAIB
22	4/3/2023	CA(A) Merger and Amalgamation(Comp anies Act)	710102021272023		SIDH LOGISTICS PRIVATE LIMITED VS GSBA BUILDERS PRIVATE LIMITED	Sec. 230-232, Sec 234	22/03/2023	Index cut in 1st volume, pgs not clear 129 to 135, pgs cut 137,139,141,143,491 to 508	Neeraj Arora

23	5/3/2023	Company Petition IB (IBC)	710102021482023		PASTA LIFESTYLE SOLUTIONS PRIVATE LIMITED VS PAWAN KUMAR AGRAWAL	IBC Section 59	27/03/2023	page: 85, 98, not clear,	Urvashi
24	7/3/2023	Company Petition (Companies Act)	710102022072023		REGIONAL DIRECTOR (NR) MINISTRY OF CORPORATE AFFAIRS VS JARUL INFRASTRUCTURE PRIVATE LIMITED	Sec 233 (5)	23/03/2023	Pgs not clear 270,360 to 362,379 to 381,422,445,518,526,527, remove condonation delay application from dms, vakaltnama missed	SANJAY
25	8/3/2023	Company Petition IB (IBC)	710102022222023		KALPA COMMERCIAL LIMITED VS DIVINUS FABRICS LIMITED	IBC under Sec 7	27/03/2023	proof of service missed, wrong efile, contact to registry, etc	Pankaj
26	10/3/2023	Company Petition IB (IBC)	710102022742023		RITESH VERMA VS INTERNATIONAL PRINT O PACK LTD	IBC Under Sec 9	27/03/2023	25 welfare has been misplaced(paste on blank side of vakalatnama), contact to registry,	SHIVAM SEHGAL
27	11/3/2023	Company Petition IB (IBC)	710102023132023		AMIRSONS TIMBER VS MIHIR BUILDCON PRIVATE LIMITED	IBC Under Sec 9	27/03/2023	page:53-54, 94-141, 144-149, 182-187, 198-199, 224-327, 334-335, 337, , not clear, 25rs advocate welfare and 3rs court fee missed, etc	Gursat
28	10/3/2023	Company Petition IB (IBC)	710102022782023		HINDUSTAN COLAS PRIVATE LIMITED VS DSC ENGINEERING PRIVATE LIMITED	IBC Under Sec 9	27/03/2023	volume wise index missed, 25rs advocate welfare court fee missed, supporting affidavit missed, etc	SEETALAXMI SWAMY
29	11/3/2023	Company Petition (Companies Act)	710102023082023		TULSIANI CONSTRUCTIONS AND DEVELOPERSPRIVATE LIMITED VS SHREEHARI REALTECH PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	27/03/2023	Fees missed of section 244	ROHIT
30	14/03/2023	Company Petition IB (IBC)	710102023882023		CENTRAL BANK OF INDIA LIMITED VS AL NAFEEES FROZEN FOOD EXPORTS PRIVATE LIMITED	IBC under Sec 7	24/03/2023	page:124-149, 152-161 not clear, etc	VISHAL
31	16/03/2023	Company Appeal(Companies Act)	710102024602023		CENTRAL BANK OF INDIA LIMITED VS AL NAFEEES FROZEN FOOD EXPORTS PRIVATE LIMITED	Sec 252 (3)	22/03/2023	Memo of parties missed, synopsis/list of dates &&& events not mentioned in index, serial no missed in index, council detail missed in index, no pagination in annexures, wrong jurisdiction according to master data	DAKSH

32	16/03/2023	Company Petition (Companies Act)	710102024682023		GSC GLASS PRIVATE LIMITED VS AL NAFEEES FROZEN FOOD EXPORTS PRIVATE LIMITED	Sec. 230-232 - Second Motion	22/03/2023	Wrong case type select	NAVEEN NARANG
33	17/03/2023	Company Petition IB (IBC)	710102024932023		R.R. INDUSTRIAL CORPORATION (INDIA) PRIVATE LIMITED VS KKSPUN INDIA LIMITED	Application under any other provisions- IBC	27/03/2023	wrong section and volume wise index missed, contact to registry, etc	Debopriyo Moulik
34	17/03/2023	Company Petition IB (IBC)	710102024832023		CAPT. R. DASTOOR VS GO AIRLINES INDIA LTD.	IBC Under Sec 9	23/03/2023	Pg no 85,107 cut, pg no 117 missed, 25rs welfare &&& 3rs court fees missed in vakaltnama	Namitha Mathews
35	17/03/2023	Company Appeal (Companies Act)	710102024812023		CAPT. R. DASTOOR VS GO AIRLINES INDIA LTD.	Sec 252 (3)	22/03/2023	Sign missed in every pgs of petition, pgs in hindi 80,82,84,86,96,97 to 112, volume 2 separate index missed, income tax advance service missed	Aditya
36	18/03/2023	Company Appeal (Companies Act)	710102025052023		CAPT. R. DASTOOR VS GO AIRLINES INDIA LTD.	Sec 252 (3)	27/03/2023	kindly mentioned income tax in advance service column	Ravi Kishore
37	21/03/2023	Contempt Petition (IBC)	710102025942023		SAJEVE BHUSHAN DEORA VS MARS IMPEX INDIA	Sec 60(5)	23/03/2023	case type wrong and section wrong	Sajeve Bhushan Deora
38	21/03/2023	Company Petition (Companies Act)	710102025912023		NITESH BHARDWAJ VS DEEPAK RESORTS AND HOTELS PRIVATE LIMITED	Sec. 241(1), Sec. 242(4)	27/03/2023	Fees missed of section 242,244, council sign missed in master index, no sign in every pgs of petition, true copy sign missed in annexure, pgs not clear 57,65,67, pgs in hindi 91 to 93, 1rs court fees missed in vakaltnama, serve the petition to all respondent	RAJAT AGNIHOTRI
39	18/03/2023	Company Appeal (Companies Act)	710102025432023		NITESH BHARDWAJ VS DEEPAK RESORTS AND HOTELS PRIVATE LIMITED	Sec 252 (3)	23/03/2023	Wrong case type select, pgs blurr 62 to 66,69,87,102,103, proof of service not mentioned in index, some pgs are blur	Sheetal
40	20/03/2023	Company Petition IB (IBC)	710102025702023		SD REALTORS & DEVELOPERS VS ANSAL HI-TECH TOWNSHIPS LIMITED	IBC Under Sec 9	27/03/2023	petition not uploaded, contact to registry,	Nilotpal Shyam
41	21/03/2023	Company Petition IB (IBC)	710102025952023		STELLAR INVESTMENTS LIMITED VS SUNWORLD DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	27/03/2023	jurisdiction UP	MOHD NAZIM KHAN

42	20/03/2023	Company Petition IB (IBC)	710102025722023		R.A.J. KRISHNA CONSTRUCTION COMPANYPRIVATE LIMITED VS NEWERA SOLUTIONS PRIVATE LIMITED	IBC Under Sec 9	27/03/2023	page:83-84 not clear, true copy sign missed on every pages of annexures, etc	Shaleen Srivastava
43	21/03/2023	Company Appeal(Companies Act)	710102026082023		R.A.J. KRISHNA CONSTRUCTION COMPANYPRIVATE LIMITED VS NEWERA SOLUTIONS PRIVATE LIMITED	Sec 252 (1)	27/03/2023	Council detail missed in master index, true copy stamp missed in annexuress	Hitesh
44	18/03/2023	Company Petition IB (IBC)	710102025282023		ASHISH KUMAR VS DWARKADHIS PROJECTS PRIVATE LIMITED	IBC under Sec 7	27/03/2023	all pages of petition are not clear, please scan in high quality and upload again, etc (contact to registry)	Hitesh
45	21/03/2023	Company Petition IB (IBC)	710102025842023		SARITA KISHORE VS RABINDER KUMAR MINTRI	Sec 60(5)	27/03/2023	wrong section and case type wrong (need to file IA) contact to registry	RAJAN KUMAR HANS
46	21/03/2023	Company Petition IB (IBC)	710102026132023		ADITYA BIRLA FINANCE LIMITED VS KARANVEER SINGH ATWAL	Section 95(1)	27/03/2023	page:16-17 notary missed, 3rs court fee missed on vakalatnama,etc	Sandhya Chawla
47	21/03/2023	Company Petition (Companies Act)	710102025832023		RV FREIGHTER PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec 252 (3)	27/03/2023	Wrong case type select, no sign in every pgs of petition, verify date missed in both affidavits, pgs not clear 69,70, proof of service is without serial no	Sheetal
48	20/03/2023	Company Petition (Companies Act)	710102025782023		OM FLEXPACK LTD VS REGISTRAR OF COMPANIES	Sec 252 (3)	27/03/2023	Wrong case type select, e stamp not clear, pgs not clear 75,89,90,109 to 112,128 to 130,141,143 to 155,157,159 to 169,180,184 to 186 volume 2 separate index missed,wrong pagination after pg no 130, proof of service without serial no,	Sheetal
49	23/03/2023	Company Appeal(Companies Act)	710102027292023		OM FLEXPACK LTD VS REGISTRAR OF COMPANIES	Sec 252 (3)	27/03/2023	Master index missed ,merge in one pdf after that upload the petition, pgs not clear 58 to 60, wrong jurisdiction according to master data	SUMIT KUMAR
50	27/03/2023	Intervention Petition(Companies Act)	710102028412023		BHUJADHARI VINCOM PRIVATE LIMITED VS UNICURE INDIA LIMITED	Rule 11 of NCLT	27/03/2023	case type brief and list of events section wrong	Azka Ahmed

51	13/01/2023	Interlocutory Application (I.B.C)	710102004522023	COMPANY PETITION IB (IBC)/460(ND)2021	ANISH AGARWAL VS	Application under any other provisions- IBC	27/03/2023	welfare missing and true copy missing in annexure page CONAT CT TO REGISTRY	Sanjay Kumar Singh
52	21/01/2023	Interlocutory Application (I.B.C)	710102009162023	COMPANY PETITION IB (IBC)/1083(PB)2018	MR. UDAYRAJ PATWARDHAN RP OF ADEL LANDMARKS LIMITED VS ART CONSTRUCTIONS PVT. LTD.& ORS.	Sec 30	23/03/2023	Pg-,160 Page Not clear 391,392,small font Pg.- double pagination 1367 to 1406, and Volume- 2 Repeated Upload	Sanjay Bhatt
53	1/2/2023	Interlocutory Application (I.B.C)	710102012122023	COMPANY PETITION IB (IBC)/763(ND)2021	MINDA INDUSTRIES LIMITED VS UNICAST AUTOTECH PRIVATE LIMITED	Rule 11 of NCLT, 2016	27/03/2023	Section Wrong According your Index and Page No. 54-83 Page Not Clear and 25 Rs. Welfare and 3 Rs. Court Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama and Page No. 38-43 True Copy Sign Missing and TC Not Allowed Need to Complete True Copy please contact to registry	VISHAL
54	6/2/2023	Interlocutory Application (I.B.C)	710102013402023	COMPANY PETITION IB (IBC)/460(ND)2021	ANISH AGARWAL VS YOGENDER GARG	Regulation 30, CIRP Regulations, 2016	27/03/2023	memo party Not Mentioned in Index missing and Address Mismatch in Affidavit	Sanjay Kumar Singh
55	16/02/2023	Interlocutory Application (I.B.C)	710102016692023	COMPANY PETITION IB (IBC)/460(ND)2021	ANISH AGARWAL VS VISHAL SHARMA	19(2)	27/03/2023	Address Mismatch in Affidavit	Sanjay Kumar Singh
56	22/02/2023	Interlocutory Application (I.B.C)	710102018512023	COMPANY PETITION IB (IBC)/1887(ND)2019	RK BHARANI VS M/S SHARMA KALYPSO PVT. LTD. FORMELY RAUS INFRAS LTD	Rule 11 of NCLT, 2016	27/03/2023	case type wrong main case wrong in pdf	Rajendra
57	28/02/2023	Interlocutory Application (I.B.C)	710102019942023	COMPANY PETITION IB (IBC)/1932(ND)2019	POFISOR SERVICES PRIVATE LIMITED VS M/S SHARMA KALYPSO PVT. LTD. FORMELY RAUS INFRAS LTD	Application under any other provisions- IBC	27/03/2023	affidavit back date	ANAND
58	24/02/2023	Interlocutory Application (I.B.C)	710102019162023	COMPANY PETITION IB (IBC)/397(ND)2020	PRISTINE FACILITY & MANAGEMENT SERVICES PVT. LTD VS VENICE MAINTENANCE LLP	Application under any other provisions- IBC,Rule 11 of NCLT, 2016	27/03/2023	case type wrong and separate Application under Rules 11 of the National Company Law Tribunal Rules, 2016 contact to registry	Rishi Sehgal
59	1/3/2023	Interlocutory Application (I.B.C)	710102020192023	COMPANY PETITION IB (IBC)/300(PB)2020	COL. RISHI SHARMA VS SARE GURUGRAM PVT LTD	Sec 60(5)	27/03/2023	wrong arrange pdf	Ricky
60	25/02/2023	Interlocutory Application (I.B.C)	710102019392023	COMPANY PETITION IB (IBC)/375(PB)2018	SUNIL GHORAWAT VS M/S ABW INFRASTRUCTURE LTD	Sec 60(5)	27/03/2023	welfare missed @ 25 rs	Aman Leekha

61	1/3/2023	Interlocutory Application (I.B.C)	710102020332023	COMPANY PETITION IB (IBC)/17(ND)2019	SHYORAJ SHARMA VS M/S INTELLICITY BUSINESS PARK PVT. LTD	Sec 60(5)	24/03/2023	applicant sign missing in prayer	Kumar Mihir
62	1/3/2023	Interlocutory Application (I.B.C)	710102020372023	COMPANY PETITION IB (IBC)/945(ND)2018	M/S REOM INFRASTRUCTURE AND CONSTRUCTIONS LIMITED VS M/S INTELLICITY BUSINESS PARK PVT. LTD	Application under any other provisions- IBC	27/03/2023	page no.69-122,163-189,259-268 not clear page	Mani Gupta
63	3/3/2023	Interlocutory Application (I.B.C)	710102021012023	COMPANY PETITION IB (IBC)/3127(PB)2019	PRATHANTHA H.M. VS SHRI BALAJI BETEL NUTS PRIVATE LIMITED	Application under any other provisions- IBC	23/03/2023	Applicant Name Wrong in online and Cover Page and Memo Party and Application please contact to registry	Vikram Singh Rathore
64	1/3/2023	Interlocutory Application (I.B.C)	710102020412023	COMPANY PETITION IB (IBC)/456(ND)2018	VIVEK KUMAR AGGARWAL VS SHRI BALAJI BETEL NUTS PRIVATE LIMITED	Sec 60(5)	27/03/2023	Pg-18,19not clear	Pranav
65	5/3/2023	Interlocutory Application (I.B.C)	710102021462023	COMPANY PETITION IB (IBC)/65(ND)2021	BSAF INDIA LTD VS SHRI BALAJI BETEL NUTS PRIVATE LIMITED	Application under any other provisions- IBC	23/03/2023	Wrongly Filed Need to be Additional please contact to registry	Atul Bhatia
66	7/3/2023	Interlocutory Application (I.B.C)	710102022052023	COMPANY PETITION IB (IBC)/1281(ND)2018	EMPLOYEES, PROVIDENT FUND ORGANISATION VS STRIDE AUTOPARTS LTD	Sec 60(5)	27/03/2023	case type wrong contact to registry	SAURABH
67	6/3/2023	Interlocutory Application (I.B.C)	710102021662023	COMPANY PETITION IB (IBC)/440(ND)2021	RATAN PRAKASH KANSAL (SOLE PROP. SHUBHAM AUTOMOBILES) VS MANOHAR LAL VIJ	Sec 60(5)	23/03/2023	affidavit and stamp paper address mismatch	Abhishek Anand
68	6/3/2023	Interlocutory Application (I.B.C)	710102021712023	COMPANY PETITION IB (IBC)/665(ND)2022	JAPNA ESTATES PRIVATE LIMITED VS SAYA HOMES PRIVATE LIMITED	Sec. 12A	23/03/2023	section wrong according your pdf	Anchal Tiwari
69	10/3/2023	Interlocutory Application (I.B.C)	710102022842023	COMPANY PETITION IB (IBC)/717(ND)2019	SIDDHARTH CHAUHAN DIRECTOR (POWERS SUSPENDED) OF THE CORPORATE DEBTOR VS VIJAY SAINI	Sec 60(5)	23/03/2023	Applicant Should be First on Memo Party and Case Title and Section Not Mentioned in Index and Application welfare missed @ 25 rs contact to registry	Shiv Mangal Sharma
70	9/3/2023	Interlocutory Application (I.B.C)	710102022272023	RESTORATION APPLICATION (IBC)/98(PB)2022	JITENDRA V KIKAVAT VS BANK OF BARODA	Rule 11 of NCLT, 2016	22/03/2023	main case wrong please contact to registry	Ankit Parashar
71	9/3/2023	Interlocutory Application (I.B.C)	710102022292023	COMPANY PETITION IB (IBC)/1397(PB)2019	LAXMI STEELS VS NARENDER KUMAR SHARMA	Sec 60(5)	24/03/2023	affidavit address mismatch of stamp paper	ANSHUJ DHINGRA
72	9/3/2023	Interlocutory Application (I.B.C)	710102022322023	COMPANY PETITION IB (IBC)/1397(PB)2019	SYNDICATE STEEL TRADER VS NARENDER KUMAR SHARMA	Sec 60(5)	24/03/2023	affidavit address mismatch of stamp paper	ANSHUJ DHINGRA

73	10/3/2023	Interlocutory Application (I.B.C)	710102022612023	COMPANY PETITION IB (IBC)/24(PB)2018	MR. RAM RATAN KANOONGO VS MR. KEWAL KRISHAN KUMAR (SUSPENDED DIRECTOR OF THE CORPORATE DEBTOR)	Sec 49(2)	27/03/2023	stamp paper missing	Khushboo Shah
74	15/03/2023	Interlocutory Application (I.B.C)	710102024282023	COMPANY PETITION IB (IBC)/51(ND)2021	MOHD NAZIM KHAN (APPLICATION UNDER SECTION 60(5)(B)) VS PAWAN KUMAR	Sec 60(5)	27/03/2023	counsel details incomplete in memo party	MOHD NAZIM KHAN
75	15/03/2023	Company Appeal (IBC)	710102024082023	COMPANY PETITION IB (IBC)/731(PB)2018	ETAP AUTOMATION PRIVATE LIMITED VS ASHWINI MEHRA	Sec 42	24/03/2023	main case number missed, 3rs court fee missed on vakalatnama, etc	MOHNA M LAL ASSOCIATES
76	16/03/2023	Company Appeal (IBC)	710102024542023	COMPANY PETITION IB (IBC)/383(ND)2022	JYOTI VS ASCENT BUILDTECH PRIVATE LIMITED	Any other provision - Govt body	27/03/2023	wrong section and case type wrong, contact to registry, etc	RAVI NIMESH
77	17/03/2023	Interlocutory Application (I.B.C)	710102024972023	COMPANY PETITION IB (IBC)/667(PB)2018	RELIGARE FINVEST LIMITED VS TARA ALLOYS LIMITED	Sec 60(5)	22/03/2023	document not upload	SUREKHA
78	18/03/2023	Interlocutory Application (I.B.C)	710102025122023	COMPANY PETITION IB (IBC)/48(PB)2020	IIFL HOME FINANCE LIMITED VS VEKAS KUMAR GARG	Sec 60(5)	22/03/2023	volume wise index wrong vol1 vol2	Nishant
79	16/03/2023	Interlocutory Application (I.B.C)	710102024582023	COMPANY PETITION IB (IBC)/848(ND)2022	INDIABULLS HOUSING FINANCE LIMITED VS TDI INFRASTRUCTURE LIMITED	Rule 11 of NCLT, 2016	24/03/2023	main case no. missing in memo party	RAJEEV
80	16/03/2023	Interlocutory Application (I.B.C)	710102024562023	COMPANY PETITION IB (IBC)/2081(ND)2019	EMPLOYEES PROVIDENT FUND ORGANISATION VS SUNIL KUMAR AGARWAL	Any other provision - Govt body	22/03/2023	welfare and court fees missed	Puneett Singhal
81	18/03/2023	Interlocutory Application (I.B.C)	710102025272023	COMPANY PETITION IB (IBC)/1082(PB)2018	KIRAN DEVI VS M/S. ALCHEMIST TOWNSHIP INDIA LTD.	Sec 60(5)	22/03/2023	wrong case type	Kiran Devi
82	18/03/2023	Interlocutory Application (I.B.C)	710102025452023	COMPANY PETITION IB (IBC)/1581(PB)2018	STATE BANK OF INDIA VS M/S. ALCHEMIST TOWNSHIP INDIA LTD.	Rule 11 of NCLT, 2016	23/03/2023	service missed	aditya gauri
83	20/03/2023	Interlocutory Application (I.B.C)	710102025752023	COMPANY PETITION IB (IBC)/229(PB)2019	M/S. SHRIRAM TRANSPORT FINANCE CO. LTD. VS M/S TRANSPORT FINANCE COMPANY PVT LTD	Sec 60(5)	22/03/2023	Applicant Sign Missing on Prayer	Meenu Pandey
84	21/03/2023	Interlocutory Application (I.B.C)	710102026052023	COMPANY PETITION IB (IBC)/866(PB)2019	RAJAT JAIN AND 10 OTHER VS M/S. RAHEJA DEVELOPERS LIMITED	Sec 60(5)	22/03/2023	page no. 62-63,91,126-127 not clear page and page no.85-88 translate to english and page no. wrong after 130 page and master index missing	kalpana chauhan

85	18/03/2023	Interlocutory Application (I.B.C)	710102025502023	COMPANY PETITION IB (IBC)/11(ND)2021	ARUNAVA SIKDAR VS SANJAY GUPTA & ORS.	Sec. 45 (1)	22/03/2023	section wrong according your pdf and page no.90-94,151-154,159,328-330,342-349,387-396, not clear page	Karan
86	19/03/2023	Interlocutory Application (I.B.C)	710102025592023	COMPANY PETITION IB (IBC)/60(PB)2018	DINESH SOOD VS SANJAY GUPTA & ORS.	Application under any other provisions- IBC	22/03/2023	Volume Wise Index Missing	DINESH
87	18/03/2023	Interlocutory Application (I.B.C)	710102025402023	COMPANY PETITION IB (IBC)/262(PB)2022	GAGAN GULATI VS OMANSH ENTERPRISES LIMITED	Application under any other provisions- IBC	22/03/2023	15-16 not clear page and sign missing in application	Gagan Gulati
88	18/03/2023	Interlocutory Application (I.B.C)	710102025372023	COMPANY PETITION IB (IBC)/970(PB)2020	SH.VIJAY KUMAR VS DMI FINANCE PRIVATE LIMITED	Rule 11 of NCLT, 2016	22/03/2023	case type wrong	ROSHAN LAL GOEL
89	19/03/2023	Interlocutory Application (I.B.C)	710102025682023	TRANSFER PETITION (IBC)/87(PB)2021	NULIFE HOSPITAL THROUGH ITS SOLE PROPREITOR LT. SH. HARISH KUMAR THROUGH ITS LRS VS NCR HEALTHWAYS PVT LTD	Application under any other provisions- IBC	22/03/2023	Section Wrong	Kushank Garg
90	20/03/2023	Interlocutory Application (I.B.C)	710102025692023	COMPANY PETITION IB (IBC)/2115(ND)2019	PRAVEEN BANSAL VS NCR HEALTHWAYS PVT LTD	Rule 11 of NCLT, 2016	22/03/2023	Section Wrong According your Index	Shashwat Anand
91	21/03/2023	Interlocutory Application (I.B.C)	710102025892023	COMPANY PETITION IB (IBC)/904(PB)2018	HARVINDER KUMAR JATANA VS NCR HEALTHWAYS PVT LTD	Regulation 44(2), Liquidation process Regulation, 2016	22/03/2023	page no.19,22,25,35,57,63,73-76, not clear page and welfare missing and sign missing in application page	SRI & ASSOCIATES
92	21/03/2023	Interlocutory Application (I.B.C)	710102025982023	COMPANY PETITION IB (IBC)/40(PB)2017	SHASHIKANT NEMANI VS UNION BANK OF INDIA	Sec 60(5)	23/03/2023	page number not mention in index and page number missing in application page and sign missing application page	lalit mohan
93	21/03/2023	Interlocutory Application (I.B.C)	710102026142023	COMPANY PETITION IB (IBC)/197(PB)2017	TECPRO SYSTEM LIMITED VS CHATTISGARH STATE POWER GENERATION COMPANY	Sec 60(5)	23/03/2023	index missing and page number missing in application	ankur gupta
94	21/03/2023	Interlocutory Application (I.B.C)	710102025922023	COMPANY PETITION IB (IBC)/589(PB)2020	AJAY GUPTA VS UNION BANK OF INDIA	Sec 60(5)	23/03/2023	sign missing in application page and page no.9-20 not clear page	MANOHAR MALIK
95	21/03/2023	Interlocutory Application (I.B.C)	710102025972023	COMPANY PETITION IB (IBC)/761(ND)2021	OM TELECOM LOGISTICS PRIVATE LIMITED VS MKY CONSTRUCTIONS PRIVATE LIMITED	Application under any other provisions- IBC	23/03/2023	memo party missing and due payment other section and separate application	REETESH
96	21/03/2023	Interlocutory Application (I.B.C)	710102025962023	COMPANY PETITION IB (IBC)/104(ND)2022	ALOK JOSHI VS TDI INFRACORP (INDIA) LIMITED	Rule 11 of NCLT, 2016	23/03/2023	memo party missing and section wrong according your pdf and due payment other section	ANKUR
97	21/03/2023	Interlocutory Application (I.B.C)	710102025902023	COMPANY PETITION IB (IBC)/64(PB)2017	HUZEFA FAKHRI SITABKHAN VS TDI INFRACORP (INDIA) LIMITED	Sec 60(5)	23/03/2023	page no.92,115,123-124, not clear page	Sanampreet

98	21/03/2023	Interlocutory Application (I.B.C)	710102025992023	COMPANY PETITION IB (IBC)/274(PB)2019	PURVANCHAL VIDYUT VITRAN NIGAM VS M/S. R S INGOT & BILLET PVT LTD	Sec 60(5)	23/03/2023	sing missing in application page and page no.28-31 translate to english and true copy missing	PRADEEP MISRA
99	21/03/2023	Interlocutory Application (I.B.C)	710102026102023	COMPANY PETITION IB (IBC)/922(PB)2018	KISHAN GOPAL SOMANI VS M/S. R S INGOT & BILLET PVT LTD	Sec 60(5)	23/03/2023	page no.60-78,81-90 not clear page	ADITYA GOEL
100	21/03/2023	Interlocutory Application (I.B.C)	710102026092023	COMPANY PETITION IB (IBC)/731(PB)2018	AIRPORTS AUTHORITY OF INDIA VS PUNJ LLYOD LIMITED	Sec 60(5)	24/03/2023	Counsel Detail Incomplete After Index and Volume- 2 and Volume- 3 and E-Stamp Paper Missing and Page No. 395-408, 426-428, 432-435, 459-463, 516-517, True Copy Sign Missing and Page No. 397-399 , 402-403, Need To typed Copy and 25 Rs. Welfare Fund Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama	Ashwarya Sinha
101	21/03/2023	Interlocutory Application (I.B.C)	710102025862023	COMPANY PETITION IB (IBC)/22(ND)2018	ORIENTAL BANK OF COMMERCE VS M/S SHEKHAR RESORTS LTD. & ORS.	Sec 60(5)	23/03/2023	section wrong and affidavit address mismatch of stamp paper and 16-36 not clear page and welfare and court fee missing	Prakhyat Sharma
102	19/03/2023	Interlocutory Application (I.B.C)	710102025642023	TRANSFER PETITION (IBC)/86(PB)2021	LT. SH HARISH KUMAR THROUGH ITS LRS VS NCR HEALTHWAYS PVT LTD	Application under any other provisions- IBC	24/03/2023	1rs. court fee missing	Kushank Garg
103	18/03/2023	Interlocutory Application (I.B.C)	710102025482023	COMPANY PETITION IB (IBC)/373(PB)2018	SHALU KHANNA VS NARESH DHINGRA AND ORS	Application under any other provisions- IBC	27/03/2023	section wrong	ADVOCATE GAUTAM SINGHAL
104	18/03/2023	Interlocutory Application (I.B.C)	710102025542023	COMPANY PETITION IB (IBC)/11(ND)2021	ARUNAVA SIKDAR VS SANJAY GUPTA & ORS.	Sec 66(1)	22/03/2023	section wrong according your pdf and page no.102-106,162-165,170,335,352-359, not clear page	Aditi Sharma
105	21/03/2023	Interlocutory Application (I.B.C)	710102026302023	COMPANY PETITION IB (IBC)/639(PB)2018	JUBILEE METALS PRIVATE LIMITED VS SURENDRA RAJ GARG RESOLUTION PROFESSIONAL OF METENRE LIMITED	Rule 11 of NCLT, 2016	22/03/2023	section wrong according your pdf	Sujoy
106	22/03/2023	Company Application(Companies Act)	710102026432023	COMPANY APPEAL(COMPANIES ACT)/118(ND)2021	HEADLINES247 MEDIA NETWORK PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES DELHI	Sec 252 (1) - By Government Body	23/03/2023	Wrongly Filed Need to be Additional	Abhinav
107	21/03/2023	Interlocutory Application (I.B.C)	710102026192023	COMPANY PETITION IB (IBC)/150(ND)2022	MADAN MOHAN DHUPAR VS THE REGISTRAR OF COMPANIES DELHI	Sec 60(5)	22/03/2023	R P detail incomplete	VISHAL

108	23/03/2023	Interlocutory Application (I.B.C)	710102027302023	COMPANY PETITION IB (IBC)/239(ND)2022	VOLKSWAGEN FINANCE PRIVATE LIMITED VS TEN TRAVELS PRIVATE LIMITED	Rule 11 of NCLT, 2016	27/03/2023	page no. 12 not clear page and double page numbering and case type wrong	Vidhisha Haritwal
109	22/03/2023	Interlocutory Application (I.B.C)	710102026942023	COMPANY PETITION IB (IBC)/635(PB)2021	JASWINDER SINGH VS ALCHEMIST INFRA REALTY LIMITED	Sec 60(5)	27/03/2023	welfare and court fee missing	Deepankur Sharma
110	21/03/2023	Interlocutory Application (I.B.C)	710102026242023	COMPANY PETITION IB (IBC)/635(PB)2021	GAURAV MISRA VS ALCHEMIST INFRA REALTY LIMITED	Application under any other provisions- IBC	23/03/2023	ib not mention in main case	SAIKRISHNA ASSOCIATES
111	21/03/2023	Interlocutory Application (I.B.C)	710102026162023	COMPANY PETITION IB (IBC)/1083(PB)2018	PREM KRISHAN DHAR VS UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL OF ADEL LANDMARKS LIMITED	Sec 60(5)	23/03/2023	page no.23-37,49-50, not clear page and 25rs. welfare missing	Karanveer
112	21/03/2023	Interlocutory Application (I.B.C)	710102026172023	COMPANY PETITION IB (IBC)/197(PB)2017	RAMACHANDRAN SUBRAMANIAN (LIQUIDATOR OF TECPRO SYSTEM LIMITED) VS ERNST AND YOUNG LLP	Sec 66(1)	23/03/2023	index missing and section wrong according your pdf and page numbering missing in application page	ankur gupta
113	21/03/2023	Interlocutory Application (I.B.C)	710102026232023	COMPANY PETITION IB (IBC)/571(PB)2021	MR. SAPAN MOHAN GARG VS ASIAN HOTELS (WEST) LIMITED	Application under any other provisions- IBC	23/03/2023	page no.16-18 not clear page	Chandhiok&mahajan
114	22/03/2023	Interlocutory Application (I.B.C)	710102026982023	COMPANY PETITION IB (IBC)/456(ND)2018	MR. JEETENDRA S KAUSHAL VS MR. ATUL KUMAR KANSAL RP OF UNIVERSAL BUILDWELL PRIVATE LIMITED	Sec 60(5)	23/03/2023	Pg-52,53,57 not clear cover page not clear in 2nd volume	Eshna Kumar
115	21/03/2023	Interlocutory Application (I.B.C)	710102026202023	COMPANY PETITION IB (IBC)/24(PB)2018	MR. RAM RATAN KANOONGO VS ANNAPURNA TRADING CO. (THROUGH PROPRIETOR SHRI ASHOK KUMAR GOEL)	Sec 49(2)	23/03/2023	due payment other section and affidavit incomplete	Khushboo Shah
116	22/03/2023	Interlocutory Application (I.B.C)	710102027242023	COMPANY PETITION IB (IBC)/408(ND)2018	SUSHIL KUMAR LEGA VS MR. JALESH KUMAR GROVER MONITORING PROFESSIONAL OF M/S IREO FIVERIVER PRIVATE LIMITED	Sec 60(5)	24/03/2023	Need to Applicant Sign on Every Pages in Application and Applicant Should be First on Memo Party and 25 Rs. Welfare and 3 Rs. Court Fess Missing in Vakalatnama and Date Missing in Vakalatnama	MANISH

117	22/03/2023	Interlocutory Application (I.B.C)	710102027102023	COMPANY PETITION IB (IBC)/882(ND)2020	INDRANI CHAUHAN VS LOGIX INFRASTRUCTURE PRIVATE LIMITED	Sec 60(5)	24/03/2023	Memo Party Missing and Need to Applicant Sign on Every Pages in Application and E-Stamp Paper Missing and Page No. 13 to 75 Double Pagination and Ticket Not Allowed Mid on Vakalatnama and 1 Rs. court Fess and 25 Rs. Welfare Fess Missing and Page No. 71-74 Need to English Translate Copy	BIRAJAKANTA MAHAPATTRA
118	22/03/2023	Interlocutory Application (I.B.C)	710102026322023	COMPANY PETITION IB (IBC)/635(PB)2021	GAURAV MISRA VS LOGIX INFRASTRUCTURE PRIVATE LIMITED	Sec 12(2)	24/03/2023	Counsel Details Incomplete After Index and Memo Party and Prayer	SAKRISHNA ASSOCIATES
119	22/03/2023	Interlocutory Application (I.B.C)	710102027112023	COMPANY PETITION IB (IBC)/1835(ND)2019	RUKHSANA CHOUDHRY VS LOGIX INFRASTRUCTURE PRIVATE LIMITED	Rule 11 of NCLT, 2016	24/03/2023	Page No. 38-56 True Copy Sign Missing and Applicant Name Should be First on Memo Party	ASHOK
120	23/03/2023	Interlocutory Application (I.B.C)	710102027252023	COMPANY PETITION IB (IBC)/943(PB)2020	SREI INFRASTRUCTURE FINANCE LTD VS WORLDS WINDOW INFRASTRUCTURE & LOGISTICS PVT LTD	Sec 60(5)	24/03/2023	Due Payment, Memo of parties is missing, True copy on every annexure pages , not signature application pages	vidit jain
121	22/03/2023	Interlocutory Application (I.B.C)	710102026342023	COMPANY PETITION IB (IBC)/944(ND)2020	DEVINDER KUMAR VS WORLDS WINDOW INFRASTRUCTURE & LOGISTICS PVT LTD	Rule 11 of NCLT, 2016	27/03/2023	memo party missing	ASHOK
122	22/03/2023	Interlocutory Application (I.B.C)	710102027012023	COMPANY PETITION IB (IBC)/300(ND)2021	SWANTANTRA KUMAR SINGH VS WORLDS WINDOW INFRASTRUCTURE & LOGISTICS PVT LTD	Application under any other provisions- IBC	27/03/2023	page no.41-44,64, not clear page and ticket not allowed mid on vakaltanama	SWATANTRA
123	22/03/2023	Interlocutory Application (I.B.C)	710102027092023	COMPANY PETITION IB (IBC)/890(ND)2022	RANA ARCHITECTURAL SOLUTIONS PRIVATE LIMITED VS SHANI CORPORATION LIMITED	Rule 11 of NCLT, 2016	27/03/2023	memo party missing	Sougat Mishra
124	22/03/2023	Interlocutory Application (I.B.C)	710102027122023	COMPANY PETITION IB (IBC)/2081(ND)2019	LIQUIDATOR SUNIL KUMAR AGRAWAL VS SHANI CORPORATION LIMITED	Sec 60(5)	27/03/2023	page no.51-55 cut page	IRP SUNIL KUMAR AGRA
125	21/03/2023	Interlocutory Application (I.B.C)	710102026122023	COMPANY PETITION IB (IBC)/856(ND)2022	GLOBE CAPITAL MARKET LIMITED VS NARAYAN SECURITIES LIMITED	Rule 11 of NCLT, 2016	27/03/2023	case type wrong and sign missing in application page and memo party missing in index and in application	S.S. Sobti

126	22/03/2023	Interlocutory Application (I.B.C)	710102027212023	COMPANY PETITION IB (IBC)/763(ND)2021	KANTI MOHAN RUSTAGI VS RAJIV KUMAR JAIN	Sec 60(5)	27/03/2023	section wrong according your pdf and stamp paper missing and applicant sign missing and notary missing in affidavit and ticket not allowed mid on vakaltnama and 1rs. court fee missing	KANTI MOHAN
127	22/03/2023	Interlocutory Application (I.B.C)	710102027132023	COMPANY PETITION IB (IBC)/456(ND)2018	INDUSIND BANK LIMITED VS UNIVERSAL BUILDWELL PVT. LTD.	Sec 60(5)	27/03/2023	stamp paper missing and page no.55,68-75,77-79,133,155-157, not clear page	Chandni
128	22/03/2023	Interlocutory Application (I.B.C)	710102026972023	COMPANY PETITION IB (IBC)/582(ND)2020	KUGD SERVICES PVT. LTD VS UNIVERSAL BUILDWELL PVT. LTD.	Application under any other provisions- IBC	27/03/2023	page no.66 not mention in index	Dharmendra Kumar
129	23/03/2023	Interlocutory Application (I.B.C)	710102027312023	COMPANY PETITION IB (IBC)/239(ND)2022	ASREC (INDIA) LTD. VS TEN TRAVELS PRIVATE LIMITED	Rule 11 of NCLT, 2016	27/03/2023	page no. 12 not clear page and double page numbering and case type wrong	Vidhisha Haritwal
130	23/03/2023	Interlocutory Application (I.B.C)	710102027402023	COMPANY PETITION IB (IBC)/919(ND)2020	HDFC BANK LIMITED VS GYAN CHAND MISRA RP OF MASCOT SOHO HOMES PVT LTD & ANR	Sec 60(5)	23/03/2023	Applicant Name Should be first on Memo Party and Case Title and E-Stamp paper Missing and Notary Verify Date Missing in Affidavit and Page No. 42- 62 True Copy sign Missing and 25 Rs. Welfare and 3 Rs. Court Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama and Date Missing in Vakalatnama	Dhruv Gupta
131	25/03/2023	Interlocutory Application (I.B.C)	710102028182023	COMPANY PETITION IB (IBC)/479(ND)2019	RITA GUPTA LIQUIDATOR OF YAMUNA INFRA DEVELOPERS PVT LTD IN LIQUIDATION VS INDER PAL SINGH	Application under any other provisions- IBC	27/03/2023	page number missing after 5 page	Sanjay Bhatt
132	25/03/2023	Interlocutory Application (I.B.C)	710102027972023	COMPANY PETITION IB (IBC)/970(PB)2020	AJIT ARORA & ORS. VS RAHEJA DEVELOPERS PVT. LTD.	Sec 60(5)	27/03/2023	page no. 21-39,41,43,51,52,-54,56,57,61, not clear page and page no. 40,42,44,hindi page and proof service missing	SRISHTI KAPOOR
133	25/03/2023	Interlocutory Application (I.B.C)	710102028172023	COMPANY PETITION IB (IBC)/479(ND)2019	RITA GUPTA LIQUIDATOR OF YAMUNA INFRA DEVELOPERS PVT LTD IN LIQUIDATION VS INDER PAL SINGH	Application under any other provisions- IBC	27/03/2023	page number missing after 5 page	Sanjay Bhatt

134	24/03/2023	Interlocutory Application (I.B.C)	710102027652023	COMPANY PETITION IB (IBC)/1744(ND)2019	PULKIT KHURANA VS BULLAND BUILDTECH PRIVATE LIMITED	Sec 60(5)	24/03/2023	page no.21-71 not clear page and memo party incomplete	SHREYAS
135	24/03/2023	Interlocutory Application (I.B.C)	710102027662023	COMPANY PETITION IB (IBC)/1744(ND)2019	PULKIT KHURANA VS BULLAND BUILDTECH PRIVATE LIMITED	Sec 60(5)	24/03/2023	page no.18-60 not clear page and sign missing in application page and memo party incomplete	SHREYAS
136	23/03/2023	Interlocutory Application (I.B.C)	710102027532023	COMPANY PETITION IB (IBC)/05(ND)2019	SH. SUSHIL KUMAR VS SARASH EXPORTS SERVICES PRIVATE LIMITED	22(3)(b)	27/03/2023	affidavit address mismatch of stamp paper and true copy missing	SUSHIL
137	23/03/2023	Restoration Application (IBC)	710102027542023	COMPANY PETITION IB (IBC)/334(ND)2018	SHRI BHUPINDER SINGH BALIYAN VS SARASH EXPORTS SERVICES PRIVATE LIMITED	Rule 11 of NCLT, 2016	27/03/2023	notary missing in affidavit and section not mention in index and true copy missing	PURUSHENDRA BHARDWAJ
138	23/03/2023	Interlocutory Application (I.B.C)	710102027342023	COMPANY PETITION IB (IBC)/408(ND)2018	SUDHIR KUMAR SAIN VS MR. JALESH KUMAR GROVERMONITORING PROFESSIONAL OF M/S IREO FIVERIVER PRIVATE LIMITED	Sec 60(5)	27/03/2023	sign missing in application page and notary and date missing in affidavit and page no.172-178,212, not clear page and welfare and court fee missing	MANISH
139	24/03/2023	Interlocutory Application (I.B.C)	710102027682023	COMPANY PETITION IB (IBC)/1529(ND)2019	NIDH IJAIN VS MR. PRABHAKAR KUMAR	Sec 60(5)	27/03/2023	page no.61, not clear page and affidavit address mismatch of stamp paper	ASAV RAJAN ARORA
140	23/03/2023	Interlocutory Application (I.B.C)	710102027502023	COMPANY PETITION IB (IBC)/223(ND)2022	RAKESH KUMAR JINDAL VS PAX HOMES LLP	Application under any other provisions- IBC	27/03/2023	page no.49-72,76, not clear page	ADVOCATE GAUTAM SINGHAL
141	24/03/2023	Interlocutory Application (I.B.C)	710102027942023	COMPANY PETITION IB (IBC)/2590(ND)2019	MAHESH TANEJA VS PAX HOMES LLP	Rule 11 of NCLT, 2016	27/03/2023	address not mention in affidavit	HITESH SACHAR
142	23/03/2023	Interlocutory Application (I.B.C)	710102027572023	COMPANY PETITION IB (IBC)/321(ND)2021	ASHOK KUMAR GOYAL VS VINAY KUMAR SINGHAL	Sec 60(5)	27/03/2023	page no.73 not clear page and true copy missing	KAMAL
143	22/03/2023	Interlocutory Application (I.B.C)	710102027032023	COMPANY PETITION IB (IBC)/882(ND)2020	M/S. AHLUWALIA CONTRACTS (INDIA) LIMITED VS LOGIX INFRATECH PRIVATE LIMITED	Sec 60(5)	27/03/2023	sign missing in application page and stamp paper missing and applicant sign missing and page 66-82 hindi page and ticket not allowed mid on vakalatnama and 1rs. court fee missing and true copy missing and double page number after 12 page	BIRAJAKANTA MAHAPATTRA
144	25-03-2023	0710102079872022(N o.of Docs 1)	0710102079872022/2	COMPANY PETITION IB (IBC)/16(ND)2023	CFM ASSET RECONSTRUCTION PRIVATE LIMITED VS. MR. PARTH BAWEJA	Section 95(1)	27-03-2023	Page No. Missing on E-Stamp paper	Klaw

145	24-03-2023	0710102003882023(N o.of Docs 2)	0710102003882023/5	INTERLOCUTORY APPLICATION (I.B.C)/200(ND)2023	SUDHIR GUPTA VS. MR. SAPAN MOHAN GARG	Sec 60(5)	27-03-2023	True Copy sign missing in Judgement document	intellectlawpartners
146	22-03-2023	0710102066552022(N o.of Docs 1)	0710102066552022/1	INTERLOCUTORY APPLICATION (I.B.C)/4107(ND)2022	M/S SHREE RESHAM TEXTILE MILLS PVT. LTD. VS. MR. NILESH SHARMA THE RESOLUTION PROFESSIONAL	Sec 60(5)	27-03-2023	Notary msising in E-stamp, Affidavit Back date	rajagopalan.ashok
147	31-01-2023	0710102011902023(N o.of Docs 0)	0710102011902023/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/17(ND)2023	URJA CAPITAL PRIVATE LIMITED	Sec. 230-232 - Second Motion	27-03-2023	Address Mismatch in Affidavit	
148	25-03-2023	0710102013862023(N o.of Docs 1)	0710102013862023/2	COMPANY PETITION IB (IBC)/93(ND)2023	DIGIROVERS SOLUTIONS PRIVATE LIMITED VS. TARGETONE INNOVATIONS PRIVATE LIMITED	IBC Under Sec 9	27-03-2023	Index Missing and Vakalatnama Not Clear	swati.mittal
149	25-03-2023	0710102012342023(N o.of Docs 3)	0710102012342023/2	COMPANY PETITION (COMPANIES ACT)/56(ND)2023	VANDANA AGARWAL VS. SNOW VIEW PLYWOOD PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	27-03-2023	Wrongly Filed Need to be Company Petition	svrccs
150	31-01-2023	0710102011902023(N o.of Docs 0)	0710102011902023/3	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/17(ND)2023	URJA CAPITAL PRIVATE LIMITED	Sec. 230-232 - Second Motion	27-03-2023	Address Mismatch in Affidavit	
151	22-03-2023	0710102066552022(N o.of Docs 1)	0710102066552022/1	INTERLOCUTORY APPLICATION (I.B.C)/4107(ND)2022	M/S SHREE RESHAM TEXTILE MILLS PVT. LTD. VS. MR. NILESH SHARMA THE RESOLUTION PROFESSIONAL	Sec 60(5)	27-03-2023	Notary msising in E-stamp, Affidavit Back date	rajagopalan.ashok
152	24-03-2023	0710102023102021(N o.of Docs 2)	0710102023102021/7	COMPANY PETITION IB (IBC)/207(ND)2021	CHITRANJAN GUPTA VS. ORRIS INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	27-03-2023	Pages 7 and 11 according to PDF in Hindi	asripat
153	24-03-2023	0710102013012023(N o.of Docs 1)	0710102013012023/1	TRANSFER APPLICATION (IBC)/10(PB)2023	BANK OF BARODA LTD ERSTWHILE DENA BANK & ERSTWHILE VIJAYA BANK VS. SARANG WADHAWAN	Rule16(d),NCLT Rules,2016 IBC	27-03-2023	Case number wrong	advocatenikitamody
154	19-05-2022	0710102039962022(N o.of Docs 0)	0710102039962022/43	COMPANY PETITION IB (IBC)/421(ND)2022	SILVER BANK LIMITED VS. MIDEAST INTEGRATED STEELS LIMITED	IBC under Sec 7	27-03-2023	Separate Volume 1 Index missing in Judgement document	
155	19-05-2022	0710102039962022(N o.of Docs 0)	0710102039962022/43	COMPANY PETITION IB (IBC)/421(ND)2022	SILVER BANK LIMITED VS. MIDEAST INTEGRATED STEELS LIMITED	IBC under Sec 7	27-03-2023	Separate Volume 1 Index missing in Judgement document	
156	19-05-2022	0710102039962022(N o.of Docs 0)	0710102039962022/43	COMPANY PETITION IB (IBC)/421(ND)2022	SILVER BANK LIMITED VS. MIDEAST INTEGRATED STEELS LIMITED	IBC under Sec 7	27-03-2023	Separate Volume 1 Index missing in Judgement document	

157	19-05-2022	0710102039962022(N o.of Docs 0)	0710102039962022/43	COMPANY PETITION IB (IBC)/421(ND)2022	SILVER BANK LIMITED VS. MIDEAST INTEGRATED STEELS LIMITED	IBC under Sec 7	27-03-2023	Separate Volume 1 Index missing in Judgement document	
158	23-03-2023	0710102054462022(N o.of Docs 2)	0710102054462022/2	INTERLOCUTORY APPLICATION (I.B.C)/3565(ND)2022	CHANDRESH JAJOO VS. VIKAS GARG	Application under any other provisions- IBC	27-03-2023	Counsel detail missing in Index	vishalganda
159	23-03-2023	0710102054462022(N o.of Docs 2)	0710102054462022/2	INTERLOCUTORY APPLICATION (I.B.C)/3565(ND)2022	CHANDRESH JAJOO VS. VIKAS GARG	Application under any other provisions- IBC	27-03-2023	Counsel detail missing in Index	vishalganda
160	22-03-2023	0710102066552022(N o.of Docs 1)	0710102066552022/1	INTERLOCUTORY APPLICATION (I.B.C)/4107(ND)2022	M/S SHREE RESHAM TEXTILE MILLS PVT. LTD. VS. MR. NILESH SHARMA THE RESOLUTION PROFESSIONAL	Sec 60(5)	27-03-2023	Notary msising in E-stamp, Affidavit Back date	rajagopalan.ashok
161	22-03-2023	0710102066552022(N o.of Docs 1)	0710102066552022/1	INTERLOCUTORY APPLICATION (I.B.C)/4107(ND)2022	M/S SHREE RESHAM TEXTILE MILLS PVT. LTD. VS. MR. NILESH SHARMA THE RESOLUTION PROFESSIONAL	Sec 60(5)	27-03-2023	Notary msising in E-stamp, Affidavit Back date	rajagopalan.ashok
162	26-03-2023	0710102003402023(N o.of Docs 4)	0710102003402023/2	COMPANY PETITION IB (IBC)/86(PB)2023	IFCI LIMITED VS. ANSAL HOUSING LIMITED	IBC under Sec 7	27-03-2023	Volume Wise Index Missing and Need to Applicant Sign on Every Pages in Reply and page No. 100- 110 , 116-121, 130-151, 166, 195-198, 218-222, 265-316, 352-360, Page Not Clear and page No. 234- 362 Double Pagination	kumardeepraj
163	25-03-2023	0710200400732015(N o.of Docs 3)	0710200400732015/5	COMPANY PETITION (COMPANIES ACT)/63(ND)2015	COL. AJAY AHLAWAT VS M/S ROYAL HUNTING HOTELS PVT LTD	Application under any other provisions	27-03-2023	Wrongly Filed Need to be IA Application and Reply Separately Filed	lawjpv
164	25-03-2023	0710102079982022(N o.of Docs 1)	0710102079982022/2	COMPANY PETITION IB (IBC)/12(ND)2023	CFM ASSET RECONSTRUCTION PRIVATE LIMITED VS. MR. JUGAL KISHORE BAWEJA	Section 95(1)	27-03-2023	Page No. Missing on E-Stamp paper	Klaw
165	25-03-2023	0710102038252022(N o.of Docs 3)	0710102038252022/3	INTERLOCUTORY APPLICATION (I.B.C)/2902(ND)2022	RADHEY SHYAM YADAV VS. CORSALITE EDUCATION SERVICES PRIVATE LIMITED	Sec 60(5)	27-03-2023	Reply Separately Filed	Samisti Legal LLP
166	25-03-2023	0710102038252022(N o.of Docs 3)	0710102038252022/3	INTERLOCUTORY APPLICATION (I.B.C)/2902(ND)2022	RADHEY SHYAM YADAV VS. CORSALITE EDUCATION SERVICES PRIVATE LIMITED	Sec 60(5)	27-03-2023	Reply Separately Filed	Samisti Legal LLP
167	25-03-2023	0710102038252022(N o.of Docs 3)	0710102038252022/3	INTERLOCUTORY APPLICATION (I.B.C)/2902(ND)2022	RADHEY SHYAM YADAV VS. CORSALITE EDUCATION SERVICES PRIVATE LIMITED	Sec 60(5)	27-03-2023	Reply Separately Filed	Samisti Legal LLP

168	25-03-2023	0710102038252022(N o.of Docs 3)	0710102038252022/3	INTERLOCUTORY APPLICATION (I.B.C)/2902(ND)2022	RADHEY SHYAM YADAV VS. CORSALITE EDUCATION SERVICES PRIVATE LIMITED	Sec 60(5)	27-03-2023	Reply Separately Filed	Samisti Legal LLP
169	25-03-2023	0710102067772022(N o.of Docs 2)	0710102067772022/1	INTERLOCUTORY APPLICATION (I.B.C)/4163(PB)2022	CENTRAL WAREHOUSING CORPORATION VSWORLDS WINDOW INFRASTRUCTURE & LOGISTICS PVT LTD	Sec 60(5)	27-03-2023	Page No. 32- 39, 42- 80, 95-96 True Copy Sign Missing and page No. 88-89 Not Clear	apoorvshukla
170	25-03-2023	0710102079662022(N o.of Docs 1)	0710102079662022/2	COMPANY PETITION IB (IBC)/13(ND)2023	CFM ASSET RECONSTRUCTION PRIVATE LIMITED VS. MR. DARSHAN LAL BAWEJA	Section 95(1)	27-03-2023	Page No. Missing on E-Stamp paper	Klaw
171	25-03-2023	0710102086512020(N o.of Docs 1)	0710102086512020/3	INTERLOCUTORY APPLICATION (I.B.C)/3791(PB)2020	SUSHMA MEHTA VS. RESOLUTION PROFESSIONAL OF NINEX DEVELOPERS LIMITED	Sec 60(5)	27-03-2023	index Missing and Page No. Missing in PDF	ninexnclt03
172	25-03-2023	0710102086542020(N o.of Docs 1)	0710102086542020/2	INTERLOCUTORY APPLICATION (I.B.C)/3815(PB)2020	M/S. RAHUL MEHTA HUF VS. SANDEEP GARG	Sec 60(5)	27-03-2023	index Missing and Page No. Missing in PDF	ninexnclt03
173	25-03-2023	0710102079942022(N o.of Docs 1)	0710102079942022/1	COMPANY PETITION IB (IBC)/15(ND)2023	CFM ASSET RECONSTRUCTION PRIVATE LIMITED VS. MR. MADAN LAL BAWEJA	Section 95(1)	27-03-2023	Page No. Missing on E-Stamp paper	Klaw
174	25-03-2023	0710200400732015(N o.of Docs 2)	0710200400732015/4	COMPANY PETITION (COMPANIES ACT)/63(ND)2015	COL. AJAY AHLAWAT VS M/S ROYAL HUNTING HOTELS PVT LTD	Application under any other provisions	27-03-2023	Need to Applicant Sign on Every Pages in Reply	lawjpv
175	26-03-2023	0710102027142023(N o.of Docs 2)	0710102027142023/1	INTERLOCUTORY APPLICATION (I.B.C)/1671(ND)2023	SREI INFRASTRUCTURE FINANCE LTD VSWORLDS WINDOW INFRASTRUCTURE & LOGISTICS PVT LTD	Sec 60(5)	27-03-2023	Wrongly Filed Need to be IA	viditjain
176	25-03-2023	0710102041372021(N o.of Docs 2)	0710102041372021/7	COMPANY PETITION IB (IBC)/350(PB)2021	AMIT JOSHI VS. GAYATRI INFRA PLANNER PRIVATE LIMITED	IBC under Sec 7	27-03-2023	Notary Stamp Missing on E-Stamp Paper and Affidavit	MD JAHANNAWAZ ALAM
177	25-03-2023	0710102079972022(N o.of Docs 1)	0710102079972022/2	COMPANY PETITION IB (IBC)/14(ND)2023	CFM ASSET RECONSTRUCTION PRIVATE LIMITED VS. MR. JAGDISH KUMAR BAWEJA	Section 95(1)	27-03-2023	Page No. Missing on E-Stamp paper	Klaw
178	25-03-2023	0710102086532020(N o.of Docs 1)	0710102086532020/4	INTERLOCUTORY APPLICATION (I.B.C)/3795(PB)2020	ARS REALTORS PVT LTD VS. RESOLUTION PROFESSIONAL OF NINEX DEVELOPERS LIMITED	Sec 60(5)	27-03-2023	index Missing and Page No. Missing in PDF	ninexnclt03
179	26-03-2023	0710102098642022(N o.of Docs 12)	0710102098642022/14	TRANSFER PETITION(COMPANIES ACT)/57(PB)2022	ITE DESIGNS PRIVATE LIMITED VS. HARISH CHANDRA (INDIA) LTD.	Sec 433(e)/433(f) of CA 1956	27-03-2023	Order Missed	deepakvijay

180	24-03-2023	0710102098642022(N o.of Docs 1)	0710102098642022/13	TRANSFER PETITION(COMPANIES ACT)/57(PB)2022	ITE DESIGNS PRIVATE LIMITED VS. HARISH CHANDRA (INDIA) LTD.	Sec 433(e)/433(f) of CA 1956	27-03-2023	E-Stamp paper Missing	deepakkvijay
181	24-03-2023	0710102097452022(N o.of Docs 2)	0710102097452022/1	COMPANY PETITION (COMPANIES ACT)/10(ND)2023	HEENA YADAV VS. YOGESHWAR CONSULTANCY INDIA PRIVATELIMITED	Sec. 241(1),Sec. 242(4)	27-03-2023	Page No Missing on E-Stamp	mohit111093
182	24-03-2023	0710102103432022(N o.of Docs 1)	0710102103432022/1	INTERLOCUTORY APPLICATION (I.B.C)/6180(PB)2022	GULSHAN KUMAR GUPTA VS. GURSHARAN SINGH	Application under any other provisions- IBC	27-03-2023	Index Missing	cvbhatia12
183	25-03-2023	0710102011902023(N o.of Docs 1)	0710102011902023/4	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/17(ND)2023	URJA CAPITAL PRIVATE LIMITED	Sec. 230-232 - Second Motion	27-03-2023	Address Mismatch in Affidavit and page No. 11-19 True Copy Sign Missing in Annexures	D/964/2004
184	24-03-2023	0710102098642022(N o.of Docs 5)	0710102098642022/12	TRANSFER PETITION(COMPANIES ACT)/57(PB)2022	ITE DESIGNS PRIVATE LIMITED VS. HARISH CHANDRA (INDIA) LTD.	Sec 433(e)/433(f) of CA 1956	27-03-2023	Wrongly Filed Need to be Petition	deepakkvijay
185	24-03-2023	0710102098642022(N o.of Docs 5)	0710102098642022/12	TRANSFER PETITION(COMPANIES ACT)/57(PB)2022	ITE DESIGNS PRIVATE LIMITED VS. HARISH CHANDRA (INDIA) LTD.	Sec 433(e)/433(f) of CA 1956	27-03-2023	Wrongly Filed Need to be Petition	deepakkvijay
186	24-03-2023	0710102098642022(N o.of Docs 5)	0710102098642022/12	TRANSFER PETITION(COMPANIES ACT)/57(PB)2022	ITE DESIGNS PRIVATE LIMITED VS. HARISH CHANDRA (INDIA) LTD.	Sec 433(e)/433(f) of CA 1956	27-03-2023	Wrongly Filed Need to be Petition	deepakkvijay
187	24-03-2023	0710102098642022(N o.of Docs 5)	0710102098642022/12	TRANSFER PETITION(COMPANIES ACT)/57(PB)2022	ITE DESIGNS PRIVATE LIMITED VS. HARISH CHANDRA (INDIA) LTD.	Sec 433(e)/433(f) of CA 1956	27-03-2023	Wrongly Filed Need to be Petition	deepakkvijay
188	24-03-2023	0710102070422021(N o.of Docs 2)	0710102070422021/5	COMPANY PETITION IB (IBC)/661(PB)2021	DBIL VS. M/S. VAYAM TECHNOLOGIES LIMITED	IBC under Sec 7	27-03-2023	Sign missing in Pages 1 to 13 according to PDF	juriscorp
189	21-12-2021	0710102093062021(N o.of Docs 0)	0710102093062021/2	COMPANY PETITION IB (IBC)/427(ND)2022	SUDH PRIYA PLASTICHEM PRIVATE LIMITED VS. SV LEATHERS (INDIA) PRIVATE LIMITED	IBC Under Sec 9	27-03-2023	Incomplete Counsel detail msising in Page 3 according to PDF	
190	24-03-2023	0710102092912021(N o.of Docs 1)	0710102092912021/3	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/77(ND)2022	JSS PROPERTIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	27-03-2023	Index missing	manishsohal
191	24-03-2023	0710102096302022(N o.of Docs 1)	0710102096302022/1	COMPANY APPEAL(COMPANIES ACT)/15(ND)2023	SHIVNANDAN INFRASTRUCTURE PRIVATELIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	27-03-2023	Case Title, Main case number, Matter msising in Affidavit	PCSBHK
192	24-03-2023	0710102092342022(N o.of Docs 1)	0710102092342022/6	INTERLOCUTORY APPLICATION (I.B.C)/6032(ND)2022	RAKESH KUMAR JINDAL (RP) VS. SHYAM SEHGAL & OTHERS	19(2)	27-03-2023	Pagination missing in E-stamp and Affidavit	ANSH4382

193	24-03-2023	0710102077642021(N o.of Docs 1)	0710102077642021/7	COMPANY PETITION (COMPANIES ACT)/180(ND)2021	PRADEEP KUMAR GUPTA VS. HI TECH AUDIO SYSTEMS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1),Application under any other provisions	27-03-2023	Pagination msising in Vakalatnama	Sahil36
194	24-03-2023	0710102077642021(N o.of Docs 1)	0710102077642021/7	COMPANY PETITION (COMPANIES ACT)/180(ND)2021	PRADEEP KUMAR GUPTA VS. HI TECH AUDIO SYSTEMS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1),Application under any other provisions	27-03-2023	Pagination msising in Vakalatnama	Sahil36
195	24-03-2023	0710102077642021(N o.of Docs 1)	0710102077642021/7	COMPANY PETITION (COMPANIES ACT)/180(ND)2021	PRADEEP KUMAR GUPTA VS. HI TECH AUDIO SYSTEMS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1),Application under any other provisions	27-03-2023	Pagination msising in Vakalatnama	Sahil36
196	24-03-2023	0710102077642021(N o.of Docs 1)	0710102077642021/7	COMPANY PETITION (COMPANIES ACT)/180(ND)2021	PRADEEP KUMAR GUPTA VS. HI TECH AUDIO SYSTEMS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1),Application under any other provisions	27-03-2023	Pagination msising in Vakalatnama	Sahil36
197	24-03-2023	0710102077642021(N o.of Docs 1)	0710102077642021/7	COMPANY PETITION (COMPANIES ACT)/180(ND)2021	PRADEEP KUMAR GUPTA VS. HI TECH AUDIO SYSTEMS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1),Application under any other provisions	27-03-2023	Pagination msising in Vakalatnama	Sahil36
198	24-03-2023	0710102077642021(N o.of Docs 1)	0710102077642021/7	COMPANY PETITION (COMPANIES ACT)/180(ND)2021	PRADEEP KUMAR GUPTA VS. HI TECH AUDIO SYSTEMS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1),Application under any other provisions	27-03-2023	Pagination msising in Vakalatnama	Sahil36
199	24-03-2023	0710102077642021(N o.of Docs 1)	0710102077642021/7	COMPANY PETITION (COMPANIES ACT)/180(ND)2021	PRADEEP KUMAR GUPTA VS. HI TECH AUDIO SYSTEMS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1),Application under any other provisions	27-03-2023	Pagination msising in Vakalatnama	Sahil36
200	24-03-2023	0710102077642021(N o.of Docs 1)	0710102077642021/7	COMPANY PETITION (COMPANIES ACT)/180(ND)2021	PRADEEP KUMAR GUPTA VS. HI TECH AUDIO SYSTEMS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1),Application under any other provisions	27-03-2023	Pagination msising in Vakalatnama	Sahil36
201	24-03-2023	0710102077642021(N o.of Docs 1)	0710102077642021/7	COMPANY PETITION (COMPANIES ACT)/180(ND)2021	PRADEEP KUMAR GUPTA VS. HI TECH AUDIO SYSTEMS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1),Application under any other provisions	27-03-2023	Pagination msising in Vakalatnama	Sahil36
202	23-03-2023	0710102054462022(N o.of Docs 2)	0710102054462022/2	INTERLOCUTORY APPLICATION (I.B.C)/3565(ND)2022	CHANDRESH JAJOO VS. VIKAS GARG	Application under any other provisions- IBC	27-03-2023	Counsel detail missing in Index	vishalganda
203	23-03-2023	0710102054462022(N o.of Docs 2)	0710102054462022/2	INTERLOCUTORY APPLICATION (I.B.C)/3565(ND)2022	CHANDRESH JAJOO VS. VIKAS GARG	Application under any other provisions- IBC	27-03-2023	Counsel detail missing in Index	vishalganda
204	23-03-2023	0710102045992022(N o.of Docs 2)	0710102045992022/8	COMPANY PETITION IB (IBC)/456(ND)2022	SANJAY SONI VS. GANGA BUSINESS PRIVATE LIMITED	IBC Under Sec 9	24-03-2023	Wrongly Filed Need to be IA	Deepa Gupta IP
205	23-03-2023	0710102062222021(N o.of Docs 1)	0710102062222021/6	COMPANY PETITION IB (IBC)/560(ND)2021	SWARUP AUTO PRIVATE LIMITED	IBC Section 59	24-03-2023	Index Missing	Purti@1607
206	8/1/2023	0710102002672023(N o.of Docs 0)	0710102002672023/4	COMPANY PETITION IB (IBC)/72(ND)2023	ICICI BANK LIMITED VS. NIPMAN FASTENER INDUSTRIES PRIVATE LIMITED	IBC under Sec 7	24-03-2023	Pagination missing in Vakalatnama	
207	20-03-2023	0710102022232023(N o.of Docs 1)	0710102022232023/2	INTERLOCUTORY APPLICATION (I.B.C)/1471(ND)2023	AMIT VIJAY KARIA VSPARESH RASTOGI	19(2)	24-03-2023	Incomplete document filed	honeysatpal

208	18-09-2022	0710102076252022(N o.of Docs 0)	0710102076252022/4	INTERLOCUTORY APPLICATION (I.B.C)/4549(ND)2022	NILESH SHARMA VS. RAVI KANT JOSHI & ORS	Sec 66(1)	24-03-2023	E-Stamp Paper and Affidavit Missing	
209	18-09-2022	0710102076252022(N o.of Docs 0)	0710102076252022/4	INTERLOCUTORY APPLICATION (I.B.C)/4549(ND)2022	NILESH SHARMA VS. RAVI KANT JOSHI & ORS	Sec 66(1)	24-03-2023	E-Stamp Paper and Affidavit Missing	
210	20-03-2023	0710102022232023(N o.of Docs 1)	0710102022232023/2	INTERLOCUTORY APPLICATION (I.B.C)/1471(ND)2023	AMIT VIJAY KARIA VSPARESH RASTOGI	19(2)	24-03-2023	Incomplete document filed	honeysatpal
211	20-03-2023	0710102022232023(N o.of Docs 1)	0710102022232023/2	INTERLOCUTORY APPLICATION (I.B.C)/1471(ND)2023	AMIT VIJAY KARIA VSPARESH RASTOGI	19(2)	24-03-2023	Incomplete document filed	honeysatpal
212	20-03-2023	0710102022232023(N o.of Docs 1)	0710102022232023/2	INTERLOCUTORY APPLICATION (I.B.C)/1471(ND)2023	AMIT VIJAY KARIA VSPARESH RASTOGI	19(2)	24-03-2023	Incomplete document filed	honeysatpal
213	20-03-2023	0710102022232023(N o.of Docs 1)	0710102022232023/2	INTERLOCUTORY APPLICATION (I.B.C)/1471(ND)2023	AMIT VIJAY KARIA VSPARESH RASTOGI	19(2)	24-03-2023	Incomplete document filed	honeysatpal
214	20-03-2023	0710102022232023(N o.of Docs 1)	0710102022232023/2	INTERLOCUTORY APPLICATION (I.B.C)/1471(ND)2023	AMIT VIJAY KARIA VSPARESH RASTOGI	19(2)	24-03-2023	Incomplete document filed	honeysatpal
215	21-03-2023	0710102093922022(N o.of Docs 1)	0710102093922022/2	COMPANY PETITION (COMPANIES ACT)/210(ND)2022	MAHESH GUPTA VS. GOPI NATH PVT LTD	Sec. 241(1),Sec. 242(4)	24-03-2023	One rupee COurt Fee stamp msising in Vakalatnama	dslawoffices
216	21-03-2023	0710102087362021(N o.of Docs 2)	0710102087362021/1	INTERLOCUTORY APPLICATION (I.B.C)/5677(ND)2021	P.K INDUSTRIES PVT LTD	Sec 60(5)	24-03-2023	Affidavit verification place missing	SHITALKHATRI@123
217	21-03-2023	0710102099242022(N o.of Docs 2)	0710102099242022/1	INTERLOCUTORY APPLICATION (I.B.C)/6024(ND)2022	AWSUM PROTEINS LIMITED	Application under any other provisions- IBC	24-03-2023	Wrongly filed Need to be IA	jaspreet\$29
218	4/11/2022	0710102091182022(N o.of Docs 0)	0710102091182022/1	COMPANY PETITION IB (IBC)/800(PB)2022	SREI EQUIPMENT FINANCE LIMITED VS. PRATYUSH INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	24-03-2023	Pagination msising in letter and it should be in Index also, Place the Welfare Fee stamp and COurt Fee stamp in Blank space in Vakalatnama	
219	21-03-2023	0710102079262022(N o.of Docs 2)	0710102079262022/5	COMPANY PETITION IB (IBC)/742(ND)2022	VIJAY JAIN AND ORS VS. LAXMI FOILS PRIVATE LIMITED	IBC under Sec 7	24-03-2023	Page numbers wrongly put in Index	Ashishlu
220	18-09-2022	0710102076252022(N o.of Docs 0)	0710102076252022/4	INTERLOCUTORY APPLICATION (I.B.C)/4549(ND)2022	NILESH SHARMA VS. RAVI KANT JOSHI & ORS	Sec 66(1)	24-03-2023	E-Stamp Paper and Affidavit Missing	
221	18-09-2022	0710102076252022(N o.of Docs 0)	0710102076252022/4	INTERLOCUTORY APPLICATION (I.B.C)/4549(ND)2022	NILESH SHARMA VS. RAVI KANT JOSHI & ORS	Sec 66(1)	24-03-2023	E-Stamp Paper and Affidavit Missing	
222	21-03-2023	0710102093922022(N o.of Docs 1)	0710102093922022/3	COMPANY PETITION (COMPANIES ACT)/210(ND)2022	MAHESH GUPTA VS. GOPI NATH PVT LTD	Sec. 241(1),Sec. 242(4)	24-03-2023	One rupee COurt Fee stamp msising in Vakalatnama	dslawoffices
223	21-03-2023	0710102045282021(N o.of Docs 2)	0710102045282021/8	INTERLOCUTORY APPLICATION (I.B.C)/3453(ND)2021	HEMA ENGINEERING INDUSTRIES LIMITED VSAPRAV SPACE SOLUTIONS LLP	Sec. 45 (1)	24-03-2023	Wrongly Filed here	saaduzzaman
224	28-07-2022	0710102061052022(N o.of Docs 0)	0710102061052022/2	INTERLOCUTORY APPLICATION (I.B.C)/3630(PB)2022	ASHOK TIWARI VS. DBIL & ANR.	Sec 60(5)	24-03-2023	Need to File in IA	

225	23-03-2023	0710102082282021(N o.of Docs 2)	0710102082282021/6	COMPANY PETITION IB (IBC)/76(PB)2022	SYNERGY VENTURES VS. RUDRA BUILDWELL PROJECTS PRIVATE LIMITED	IBC under Sec 7	24-03-2023	Counsel Detail Missing After Index and page No. 62-70 Need to English Translate Copy and Page No. Missing on E-Stamp and Notary Verify Date Missing in Affidavit	advshivamksingh
226	20-03-2023	0710102022232023(N o.of Docs 1)	0710102022232023/2	INTERLOCUTORY APPLICATION (I.B.C)/1471(ND)2023	AMIT VIJAY KARIA VSPARESH RASTOGI	19(2)	24-03-2023	Incomplete document filed	honeysatpal
227	20-03-2023	0710102022232023(N o.of Docs 1)	0710102022232023/2	INTERLOCUTORY APPLICATION (I.B.C)/1471(ND)2023	AMIT VIJAY KARIA VSPARESH RASTOGI	19(2)	24-03-2023	Incomplete document filed	honeysatpal
228	20-03-2023	0710102022232023(N o.of Docs 1)	0710102022232023/2	INTERLOCUTORY APPLICATION (I.B.C)/1471(ND)2023	AMIT VIJAY KARIA VSPARESH RASTOGI	19(2)	24-03-2023	Incomplete document filed	honeysatpal
229	23-03-2023	0710102024452023(N o.of Docs 2)	0710102024452023/1	INTERLOCUTORY APPLICATION (I.B.C)/1484(ND)2023	NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY VS. SHIV NANDAN SHARMA	Sec 60(5)	24-03-2023	Order Missed	rachitmit
230	23-03-2023	0710102067902021(N o.of Docs 2)	0710102067902021/5	COMPANY PETITION IB (IBC)/77(PB)2022	SYNERGY VENTURES VS. RUDRA BUILDWELL PROJECTS PRIVATE LIMITED	IBC under Sec 7	24-03-2023	Page No. 17 Page No. Missing in E-Stamp	advshivamksingh
231	23-03-2023	0710102071792021(N o.of Docs 2)	0710102071792021/11	INTERLOCUTORY APPLICATION (I.B.C)/4615(PB)2021	AYYAGARI VISWANADHA SARMA VSDEEP ACCOUSTICS PRIVATE LIMITED	Application under any other provisions- IBC,Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 49(2)	24-03-2023	Address Mismatch in Affidavit and Ticket Not Allowed Mid on Vakalatnama	kartavya08
232	20-03-2023	0710102007492023(N o.of Docs 1)	0710102007492023/2	INTERLOCATORY APPLICATION(COMPANIES ACT)/29(PB)2023	ARJAN KUMAR SIKRI PROVISIONAL LIQUIDATOR OF BHANDARI BUILDERS PVT LTD	Rule 11 of NCLT	24-03-2023	Jurisdiction is wrong	DPSS & ASSOCIATES
233	20-03-2023	0710102007492023(N o.of Docs 1)	0710102007492023/2	INTERLOCATORY APPLICATION(COMPANIES ACT)/29(PB)2023	ARJAN KUMAR SIKRI PROVISIONAL LIQUIDATOR OF BHANDARI BUILDERS PVT LTD	Rule 11 of NCLT	24-03-2023	Jurisdiction is wrong	DPSS & ASSOCIATES
234	20-03-2023	0710102007492023(N o.of Docs 1)	0710102007492023/2	INTERLOCATORY APPLICATION(COMPANIES ACT)/29(PB)2023	ARJAN KUMAR SIKRI PROVISIONAL LIQUIDATOR OF BHANDARI BUILDERS PVT LTD	Rule 11 of NCLT	24-03-2023	Jurisdiction is wrong	DPSS & ASSOCIATES
235	20-03-2023	0710102007492023(N o.of Docs 1)	0710102007492023/2	INTERLOCATORY APPLICATION(COMPANIES ACT)/29(PB)2023	ARJAN KUMAR SIKRI PROVISIONAL LIQUIDATOR OF BHANDARI BUILDERS PVT LTD	Rule 11 of NCLT	24-03-2023	Jurisdiction is wrong	DPSS & ASSOCIATES

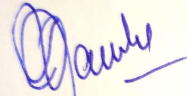
236	23-03-2023	0710200001912016(N o.of Docs 3)	0710200001912016/4	COMPANY PETITION (COMPANIES ACT)/143(ND)2016	M/S KEE PHARMA LIMITED VS M/S HELVETICA INDUSTREIS PVT. LTD.	Application under any other provisions	24-03-2023	Volume Wise Index Missing	lawjpv
237	24-03-2023	0710102060582022(N o.of Docs 2)	0710102060582022/2	COMPANY APPLICATION(COMPANIES ACT)/275(ND)2022	MODERN PLANNERS VS. MODERN PLANNERS PVT LTD	Application under any other provisions	24-03-2023	Counsel Detail Incomplete in Written Submission in Last Page and Need to Applicant Sign on Every Pages in Written Submission	suresh552
238	23-03-2023	0710102106102022(N o.of Docs 2)	0710102106102022/2	COMPANY PETITION IB (IBC)/46(ND)2023	AKASA FINANCE LIMITED VS. SAI PRECIOUS TRAXIM PRIVATE LIMITED	IBC under Sec 7	24-03-2023	Need to Applicant Sign on Every Pages in Reply	PRATITIRUNGTA
239	23-03-2023	0710102097352022(N o.of Docs 3)	0710102097352022/3	COMPANY PETITION IB (IBC)/846(ND)2022	IMZ CORPORATE PRIVATE LIMITED VS. MDS TELEMATICS PVT LTD	IBC under Sec 7	24-03-2023	Need to Applicant Sign on Every Pages in Reply and Page No. 91- 224 True Copy Sign Missing and Page No. 150-184 Page Not clear	advachint
240	23-03-2023	0710102002782021(N o.of Docs 2)	0710102002782021/4	COMPANY PETITION (COMPANIES ACT)/66(PB)2021	DEV KARAN RAJPUT VS. MIRAZ SECURITAS PRIVATE LIMITED	Sec. 241(1)	24-03-2023	True Copy sign msising in Judgement document	MRINALINISGUPTA
241	12/1/2022	0710102003052022(N o.of Docs 0)	0710102003052022/4	COMPANY PETITION (COMPANIES ACT)/21(PB)2022	SWEDISH PORTFOLIO PRIVATE LIMITED VS. NATMA SECURITIES PRIVATE LIMITED	Sec. 45QA RBI Act	24-03-2023	Vakalatnama should be merged in main Index document only that is single document only. One rupee Court Fee stamp missng in Vakalatnama	
242	9/12/2022	0710102101812022(N o.of Docs 0)	0710102101812022/10	INTERLOCUTORY APPLICATION (I.B.C)/6059(ND)2022	MAYA GUPTA RESOLUTION PROFESSIONAL VS. PROTIMA ARORA	Sec 60(5)	23-03-2023	Address Mismatch in Affidavit	
243	21-03-2023	0710120005922018(N o.of Docs 1)	0710120005922018/18	COMPANY PETITION IB (IBC)/1007(ND)2018	MR. PAVAN GAUR VS. SCHNEIDER PROTOTYPING INDIA PRIVATE LIMITED	IBC Under Sec 9	23-03-2023	Wrongly Filed Need to be IA	TCdelhi
244	22-03-2023	0710102005102023(N o.of Docs 1)	0710102005102023/1	COMPANY PETITION (COMPANIES ACT)/12(PB)2023	SHABIH UH RAHMAN KHAN VS. MAXIMA GLASS PRIVATE LIMITED AND ORS.	Sec. 241(1),Sec. 242(4)	23-03-2023	Address Mismatch in Affidavit	ADITYAGAURI
245	20-03-2023	0710102038472021(N o.of Docs 2)	0710102038472021/3	INTERLOCUTORY APPLICATION (I.B.C)/2545(PB)2021	ERA LABOURER UNION VSAPEX BUILDSYS LIMITED	Sec 60(5)	23-03-2023	25 Rs. Welfare and 3 Rs. Court Fess Missing in Vakalatnama	ishaan2495
246	20-03-2023	0710102038472021(N o.of Docs 2)	0710102038472021/3	INTERLOCUTORY APPLICATION (I.B.C)/2545(PB)2021	ERA LABOURER UNION VSAPEX BUILDSYS LIMITED	Sec 60(5)	23-03-2023	25 Rs. Welfare and 3 Rs. Court Fess Missing in Vakalatnama	ishaan2495

247	23-03-2023	0710102060582022(N o.of Docs 2)	0710102060582022/1	COMPANY APPLICATION(COMPANIES ACT)/275(ND)2022	MODERN PLANNERS VS. MODERN PLANNERS PVT LTD	Application under any other provisions	23-03-2023	Sign msising in Pages 1 to 7 according to PDF, Counsel detail msising in Page 8 according to PDF, True Copy sign msising in Pages 9 to 177 according to PDF	suresh552
248	22-03-2023	0710102012822022(N o.of Docs 3)	0710102012822022/48	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	23-03-2023	Volume- Wise Index Missing and Page No. Missing in Index and Need to Applicant sign on Every Pages in Reply	nahata.company
249	23-03-2023	0710102002782021(N o.of Docs 2)	0710102002782021/3	COMPANY PETITION (COMPANIES ACT)/66(PB)2021	DEV KARAN RAJPUT VS. MIRAZ SECURITAS PRIVATE LIMITED	Sec. 241(1)	23-03-2023	Page 126 according to PDF Not Clear	MRINALINISGUPTA
250	9/12/2022	0710102101812022(N o.of Docs 0)	0710102101812022/10	INTERLOCUTORY APPLICATION (I.B.C)/6059(ND)2022	MAYA GUPTA RESOLUTION PROFESSIONAL VS. PROTIMA ARORA	Sec 60(5)	23-03-2023	Address Mismatch in Affidavit	
251	9/12/2022	0710102101812022(N o.of Docs 0)	0710102101812022/10	INTERLOCUTORY APPLICATION (I.B.C)/6059(ND)2022	MAYA GUPTA RESOLUTION PROFESSIONAL VS. PROTIMA ARORA	Sec 60(5)	23-03-2023	Address Mismatch in Affidavit	
252	6/9/2022	0710102072652022(N o.of Docs 0)	0710102072652022/1	COMPANY APPEAL(COMPANIES ACT)/209(ND)2022	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (ASTUTE HOMES PVT. LTD.)	Sec 252 (1) - By Government Body	23-03-2023	Pagination msising in E-stamp	
253	6/9/2022	0710102072652022(N o.of Docs 0)	0710102072652022/1	COMPANY APPEAL(COMPANIES ACT)/209(ND)2022	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (ASTUTE HOMES PVT. LTD.)	Sec 252 (1) - By Government Body	23-03-2023	Pagination msising in E-stamp	
254	9/12/2022	0710102101812022(N o.of Docs 0)	0710102101812022/10	INTERLOCUTORY APPLICATION (I.B.C)/6059(ND)2022	MAYA GUPTA RESOLUTION PROFESSIONAL VS. PROTIMA ARORA	Sec 60(5)	23-03-2023	Address Mismatch in Affidavit	
255	15-03-2023	0710102059572022(N o.of Docs 2)	0710102059572022/8	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/87(ND)2022	ASHKIT POWER AND INFRASTRUCTURE LIMITED	Sec. 230-232 - Second Motion	23-03-2023	Page No. 29-35 True Copy Sign Missing	NEERAJ.ARORA
256	15-03-2023	0710102059572022(N o.of Docs 2)	0710102059572022/8	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/87(ND)2022	ASHKIT POWER AND INFRASTRUCTURE LIMITED	Sec. 230-232 - Second Motion	23-03-2023	Page No. 29-35 True Copy Sign Missing	NEERAJ.ARORA
257	6/9/2022	0710102072712022(N o.of Docs 0)	0710102072712022/1	COMPANY APPEAL(COMPANIES ACT)/230(ND)2022	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (ARUSHREE. CHEMICALS PVT. LTD.)	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	23-03-2023	Pagination msising in E-stamp	

258	6/9/2022	0710102072712022(N o.of Docs 0)	0710102072712022/1	COMPANY APPEAL(COMPANIES ACT)/230(ND)2022	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (ARUSHREE. CHEMICALS PVT. LTD.)	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	23-03-2023	Pagination msising in E-stamp	
259	5/3/2021	0710102119812020(N o.of Docs 0)	0710102119812020/13	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/47(ND)2021	JANKI VALLABH TRADING PRIVATE LIMITED	Rule 11 of NCLT,Sec. 230-232 - Second Motion	23-03-2023	Address Mismatch in Affidavit	
260	11/6/2018	0710200410882018(N o.of Docs 0)	0710200410882018/25	COMPANY PETITION IB (IBC)/702(ND)2018	SUPER PRINT SERVICES VS M/S XALTA FOOD AND BEVERAGES PRIVATE LIMITED	IBC Under Sec 9	23-03-2023	Counsel detail missing in Page 3 according to PDF, Page 118 according to PDF Not Clear	
261	22-03-2023	0710102018102023(N o.of Docs 2)	0710102018102023/1	INTERLOCUTORY APPLICATION (I.B.C)/1417(ND)2023	UMESH CHANDER & ORS. VSGRJ DISTRIBUTORS AND DEVELOPERS PRIVATE LIMITED	Sec 60(5)	23-03-2023	E-stamp msising, True Copy sign msising in Pages 3 to 7 according to PDF	psplegal
262	16-03-2023	0710204000192016(N o.of Docs 3)	0710204000192016/3	COMPANY PETITION (COMPANIES ACT)/84(ND)2016	SANDEEP BANSIL VS NEXGEN MANPOWER SERVICES PVT LTD & ORS	Sec. 241(1)	23-03-2023	Index Missing and Date Missing in Vakalatnama	lexalliance.jitesh
263	16-03-2023	0710204000192016(N o.of Docs 3)	0710204000192016/3	COMPANY PETITION (COMPANIES ACT)/84(ND)2016	SANDEEP BANSIL VS NEXGEN MANPOWER SERVICES PVT LTD & ORS	Sec. 241(1)	23-03-2023	Index Missing and Date Missing in Vakalatnama	lexalliance.jitesh
264	16-03-2023	0710204000192016(N o.of Docs 3)	0710204000192016/3	COMPANY PETITION (COMPANIES ACT)/84(ND)2016	SANDEEP BANSIL VS NEXGEN MANPOWER SERVICES PVT LTD & ORS	Sec. 241(1)	23-03-2023	Index Missing and Date Missing in Vakalatnama	lexalliance.jitesh
265	16-03-2023	0710204000192016(N o.of Docs 3)	0710204000192016/3	COMPANY PETITION (COMPANIES ACT)/84(ND)2016	SANDEEP BANSIL VS NEXGEN MANPOWER SERVICES PVT LTD & ORS	Sec. 241(1)	23-03-2023	Index Missing and Date Missing in Vakalatnama	lexalliance.jitesh
266	6/9/2022	0710102072692022(N o.of Docs 0)	0710102072692022/1	COMPANY APPEAL(COMPANIES ACT)/210(ND)2022	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (APIGEE DATA PVT. LTD.)	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	23-03-2023	Pagination msising in E-stamp	
267	15-03-2023	0710102059572022(N o.of Docs 2)	0710102059572022/8	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/87(ND)2022	ASHKIT POWER AND INFRASTRUCTURE LIMITED	Sec. 230-232 - Second Motion	23-03-2023	Page No. 29-35 True Copy Sign Missing	NEERAJ.ARORA
268	15-03-2023	0710102059572022(N o.of Docs 2)	0710102059572022/8	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/87(ND)2022	ASHKIT POWER AND INFRASTRUCTURE LIMITED	Sec. 230-232 - Second Motion	23-03-2023	Page No. 29-35 True Copy Sign Missing	NEERAJ.ARORA
269	6/9/2022	0710102072692022(N o.of Docs 0)	0710102072692022/1	COMPANY APPEAL(COMPANIES ACT)/210(ND)2022	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (APIGEE DATA PVT. LTD.)	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	23-03-2023	Pagination msising in E-stamp	

270	6/9/2022	0710102072692022(N o.of Docs 0)	0710102072692022/1	COMPANY APPEAL(COMPANIES ACT)/210(ND)2022	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (APIGEE DATA PVT. LTD.)	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	23-03-2023	Pagination msising in E-stamp	
271	6/9/2022	0710102072712022(N o.of Docs 0)	0710102072712022/1	COMPANY APPEAL(COMPANIES ACT)/230(ND)2022	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (ARUSHREE. CHEMICALS PVT. LTD.)	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	23-03-2023	Pagination msising in E-stamp	
272	6/9/2022	0710102072712022(N o.of Docs 0)	0710102072712022/1	COMPANY APPEAL(COMPANIES ACT)/230(ND)2022	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (ARUSHREE. CHEMICALS PVT. LTD.)	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	23-03-2023	Pagination msising in E-stamp	
273	6/9/2022	0710102072652022(N o.of Docs 0)	0710102072652022/1	COMPANY APPEAL(COMPANIES ACT)/209(ND)2022	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (ASTUTE HOMES PVT. LTD.)	Sec 252 (1) - By Government Body	23-03-2023	Pagination msising in E-stamp	
274	6/9/2022	0710102072652022(N o.of Docs 0)	0710102072652022/1	COMPANY APPEAL(COMPANIES ACT)/209(ND)2022	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (ASTUTE HOMES PVT. LTD.)	Sec 252 (1) - By Government Body	23-03-2023	Pagination msising in E-stamp	
275	21-03-2023	0710102012652023(N o.of Docs 2)	0710102012652023/1	RESTORATION APPLICATION (IBC)/47(ND)2023	RUDRA MERCANTILE PRIVATE LIMITED VSSWASTIK METAFORGE PRIVATE LIMITED	Application under any other provisions- IBC	23-03-2023	One rupee COurt Fee stamp msising in Vakalatnama	sdhrubajit
276	21-03-2023	0710102012982023(N o.of Docs 1)	0710102012982023/1	CONTEMPT PETITION (IBC)/9(ND)2023	EMPEROS INFRASTRUCTURE PVT LTD VSEARTHCON INFRACON PVT. LTD	Rule 11 of NCLT, 2016	23-03-2023	Date msising in All the Vakalatnamas, Other three Vakalatnamas will be filed on separate miscellaneous diary number	ncltdelhi
277	6/9/2022	0710102072692022(N o.of Docs 0)	0710102072692022/1	COMPANY APPEAL(COMPANIES ACT)/210(ND)2022	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (APIGEE DATA PVT. LTD.)	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	23-03-2023	Pagination msising in E-stamp	
278	30-01-2020	0710102013832020(N o.of Docs 0)	0710102013832020/2	COMPANY APPLICATION(COMPANIES ACT)/127(ND)2020	SUMESH CHAWLA VS. MONA PORTFOLIO LIMITED	Sec 425	23-03-2023	Counsel Sign and Counsel Detail Incomplete After Index	
279	20-03-2023	0710102038472021(N o.of Docs 2)	0710102038472021/3	INTERLOCUTORY APPLICATION (I.B.C)/2545(PB)2021	ERA LABOURER UNION VSAPEX BUILDSYS LIMITED	Sec 60(5)	23-03-2023	25 Rs. Welfare and 3 Rs. Court Fess Missing in Vakalatnama	ishaan2495
280	20-03-2023	0710102038472021(N o.of Docs 2)	0710102038472021/3	INTERLOCUTORY APPLICATION (I.B.C)/2545(PB)2021	ERA LABOURER UNION VSAPEX BUILDSYS LIMITED	Sec 60(5)	23-03-2023	25 Rs. Welfare and 3 Rs. Court Fess Missing in Vakalatnama	ishaan2495
281	21-03-2023	0710102009832023(N o.of Docs 2)	0710102009832023/2	INTERLOCUTORY APPLICATION (I.B.C)/985(PB)2023	SURENDRA RAJ GANG	Sec 60(5)	22-03-2023	Page No. Missing on Proof of Service	advkrishan

282	20-03-2023	0710102088952021(N o.of Docs 3)	0710102088952021/11	COMPANY PETITION IB (IBC)/26(ND)2022	SHUBHAM PROJECTS PRIVATE LIMITED VS. MAHAVIR HANUMAN DEVELOPERS PRIVATELIMITED	IBC under Sec 7	22-03-2023	Pages 106 to 108, 116 to 127, 145 to 156 according to PDF are in Hindi	agarvishnu
283	20-03-2023	0710102074302022(N o.of Docs 2)	0710102074302022/4	COMPANY PETITION IB (IBC)/734(PB)2022	PUNJAB NATIONAL BANK VS. PELICAN GRAND MOTELS PRIVATE LIMITED	IBC under Sec 7	22-03-2023	Index msising	gusainabhi
284	20-03-2023	0710102405032018(N o.of Docs 1)	0710102405032018/4	COMPANY APPEAL(COMPANIES ACT)/31(PB)2018	MRS VEENA KOHLI & ORS VS JEY KAY PRIVATE LIMITED & ANR	Sec. 59	22-03-2023	Incomplete document filed	sanjeevmahajan11
285	20-03-2023	0710102076372022(N o.of Docs 1)	0710102076372022/1	COMPANY PETITION IB (IBC)/21(ND)2023	ORBIT ELECTROMECH INDIA PRIVATE LIMITED VS. RRP SOLUTION PRIVATE LIMITED	IBC Under Sec 9	22-03-2023	Index msising, One rupee Court Fee stamp msising in Vakalatnama	ruturajbankar
286	20-03-2023	0710102082562020(N o.of Docs 2)	0710102082562020/11	INTERLOCUTORY APPLICATION (I.B.C)/3501(ND)2020	RAKESH KUMAR JAIN LIQUIDATOR VS. PRIYANAV WELLNESS PRIVATE LIMITED	Sec 60(5)	22-03-2023	Index msising	aanchalk
287	22-03-2023	0710102019752023(N o.of Docs 1)	0710102019752023/7	COMPANY PETITION (COMPANIES ACT)/48(ND)2023	PARK MEDICENTERS AND INSTITUTIONSPRIVATE LIMITED VS. GARG HEART CENTRE AND NURSING HOMEPRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	22-03-2023	Incomplete document filed	advkrishan
288	20-03-2023	0710102094432021(N o.of Docs 1)	0710102094432021/6	COMPANY PETITION IB (IBC)/11(ND)2022	RUDRA BUILDWELL CONSTRUCTIONS PRIVATELIMITED VS. PSA IMPEX PRIVATE LIMITED	IBC Under Sec 9	22-03-2023	Wrongly filed here	vvsdubey
289	20-03-2023	0710102074502022(N o.of Docs 2)	0710102074502022/1	INTERLOCUTORY APPLICATION (I.B.C)/4499(ND)2022	SONAL KAPUR VS. SANDWOODS INFRATECH PROJECTS PRIVATE LIMITED	Sec 60(5)	22-03-2023	Pages 44 and 45 according to PDF are Handwritten, Main Case number wrong in Vakalatnama	lexforiconsulting
290	20-03-2023	0710200401552016(N o.of Docs 3)	0710200401552016/3	COMPANY PETITION (COMPANIES ACT)/33(ND)2016	VISHISHT KUMAR GOYAL VS M/S MAHAMAYA EXPORT PVT LTD & ORS	Application under any other provisions	22-03-2023	Please attach Court last order on top of the page	mohit.nandwani



DALIP LAMBA
ASSISTANT REGISTRAR
NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.
ROOM NO:-103
011-24361890